

LOK SABHA

List of Questions for ORAL ANSWERS

Tuesday, December 10, 2019/Agrahayana 19, 1941 (Saka)

**(Ministries of Agriculture and Farmers Welfare; Chemicals and Fertilizers;
Consumer Affairs, Food and Public Distribution; Fisheries, Animal Husbandry and
Dairying; Food Processing Industries; Heavy Industries and Public Enterprises;
Home Affairs; Panchayati Raj; Rural Development;
Social Justice and Empowerment)**

(कृषि और किसान कल्याण; रसायन और उर्वरक; उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण;
मत्स्यपालन, पशुपालन और डेयरी; खाद्य प्रसंस्करण उद्योग; भारी उद्योग और लोक उद्यम; गृह;
पंचायती राज; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता मंत्रालय)

Total Number of Questions — 20

Pradhan Mantri Gram Sadak Yojana

*301. SHRI HEMANT
TUKARAM GODSE:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether all villages in the State of Maharashtra have been connected through all weather roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;

(b) the number of villages which are yet to be connected under the said Yojana in the above State; and

(c) the time by which such villages are likely to be connected?

Compensation under PMFBY

*302. DR. SUBHAS SARKAR:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has paid compensation under the Pradhan Mantri Fasal Bima Yojana (PMFBY) for farmers' loss in crop production in the State of West Bengal; and

(b) if so, the details thereof during the last three years, district-wise?

Targeted Public Distribution System

†*303. SHRI DULAL CHAND
GOSWAMI:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण
मंत्री

be pleased to state:

(a) whether under the Targeted Public Distribution System (TPDS), the identification process of poor beneficiaries had certain flaws and irregularities which have been corrected now;

(b) if so, the details thereof;

(c) whether under TPDS, foodgrains are now being distributed without any flaws or irregularities to all poor beneficiaries or newly identified poor families; and

(d) if so, the details thereof?

Infiltration of Militants

*304. SHRI SRIDHAR
KOTAGIRI:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) the number of militants who entered the Line of Control (LoC) after abrogation of Article 370;

(b) the number of militants killed and apprehended by Indian security forces;

(c) whether it is a fact that LoC is vulnerable that security forces are not able to keep vigil efficiently; and

(d) if so, the steps taken in this regard?

Farm Incomes

*305. DR. SHRIKANT EKNATH
SHINDE:
SHRI JAYADEV GALLA:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of farm incomes earned by rural households in real terms during the last three years, State/UT-wise;

(b) whether the Government has created any framework for doubling farm incomes and if so, the details thereof;

(c) whether the inter-Ministerial Committee constituted in this regard has submitted its report;

(d) if so, the details of each of the recommendations made by the Committee and the steps taken on each such recommendation by the Ministry; and

(e) whether the Government is on track to double the income of farmers by 2022 and if not, the other interventions that the Ministry thinks would help double the farmers' income by 2022?

National Food Security Mission

*306. DR. KALANIDHI
VEERASWAMY:
SHRI A. RAJA:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the features of the National Food Security Mission (NFSM);

(b) the details of the number of components being covered under this Mission and the details of the number of States/districts in which this Mission is being implemented;

(c) the details of the targets set and achievements made so far under this Mission;

(d) whether it has increased the production of the components being covered

† Original notice of the question received in Hindi.

under this Mission and if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government is planning to include Tamil Nadu under NFSM to promote pulses and oil seeds cultivation and if so, the details thereof, district-wise and the target likely to be set in this regard along with the funds likely to be sanctioned for this purpose, district-wise in Tamil Nadu?

Specially Abled Persons

*307. SHRIMATI MANEKA
SANJAY GANDHI:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number of specially abled persons in the country, State/UT and disability-wise;

(b) the details of the schemes being implemented by the Government for empowerment of such persons and the results thereof during the last two years, State and UT-wise;

(c) the funds allocated and released under various schemes during the said period;

(d) whether the Government proposes to raise the percentage of reservation for the specially abled persons; and

(e) if so, the details thereof?

Allocation for Modernization of Police Forces

†*308. SHRI DILIP SAIKIA:
SHRI RAMESH CHANDER
KAUSHIK:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) the amount of funds allocated by the Government and utilised by various States including Assam and other North-Eastern States and Haryana for modernization of police forces during the last three years, State-wise;

(b) whether the State Governments have spent the said funds within the fixed time limit;

(c) if so, the details thereof, State-wise;

(d) whether the Government proposes to increase the said funds keeping in view the sensitivity of the States of Assam and Haryana; and

(e) if so, the details thereof?

Cold Storage Facilities in Rural Areas

*309. SHRI MANICKAM
TAGORE B.:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of financial assistance provided by the Government for setting up of cold storage facilities in rural areas;

(b) whether the Government has planned to set up food processing parks along with storage facilities in those areas in which agricultural produces are getting wasted in huge amounts; and

(c) if so, the details thereof and the action taken by the Government in this regard?

Villages Notified as Urban Towns

*310. SHRI FEROZE VARUN
GANDHI:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of villages which qualified and were notified as urban towns during the financial year 2018-19;

(b) whether there has been an increase or decrease in the total number as compared to the previous financial year; and

(c) if so, the details thereof?

Prices of Essential Food Items

*311. SHRI RAHUL RAMESH
SHEWALE:
SHRI BHARTRUHARI
MAHTAB:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण
मंत्री

be pleased to state:

(a) whether the prices of essential food items have increased during the current year, if so, the details thereof, food item-wise and the reasons therefor;

(b) whether the Government has finalised the modalities of the Price Stabilisation Fund, if so, the details thereof along with the salient features of the Fund and its benefits to the consumers and the farmers;

(c) whether the Union Government has issued any guidelines to State Governments to control this price rise and

if so, the details of these guidelines and if not, the reasons therefor;

(d) whether the role of hoarders/black marketeers in increase of prices of the essential food items has come to the notice of the Government during the said period and if so, the details thereof; and

(e) the remedial measures taken/being taken by the Government to stabilise/decrease the prices of essential food items in order to protect the interest of the common man?

Target under PMAY

†*312. SHRI SUDARSHAN
BHAGAT:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether many States are lagging behind in terms of the target set to provide maximum benefit to the people residing in rural areas of the country under the Pradhan Mantri Awas Yojana (PMAY) during the last five years;

(b) if so, the details thereof, State-wise;

(c) whether the pace of work is slow in the North-Eastern States, hilly areas and tribal areas of the country under the said scheme; and

(d) if so, the details thereof, State-wise?

Panchayati Raj Institutions

†*313. SHRI KANAKMAL
KATARA:

Will the Minister of PANCHAYATI
RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has conducted any survey to assess the functioning of Panchayati Raj Institutions in the country;

(b) if so, the details thereof;

(c) whether the Government had prepared a proposal for providing online services and computerization of all Panchayats across the country; and

(d) if so, the details thereof along with the details of the funds sanctioned in this regard during the last five years and the current year, State-wise?

Setting up of Sugar Mills

†*314. DR. SANGHMITRA MAURYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has any scheme to set up sugar mills in Badaun, Uttar Pradesh where sugarcane is produced in a very large quantity, which lacks sugar mills and where some private sugar mills are not able to pay to the farmers in accordance with production;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

NCRB data on Farmer Suicides

*315. SHRI RAHUL GANDHI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the farmer suicide data for the last four years is available, if so, the details thereof, State-wise and if not, the reasons therefor;

(b) whether the National Crime Records Bureau (NCRB) has received the data on farmer suicides from the States/ Union territories since 2016 and if not, the reasons therefor;

(c) the reasons for non-publishing of the reports of Accidental Deaths and Suicides in the country by the NCRB since 2015;

(d) whether the NCRB proposes to re-start publication of data on farmer suicide and if so, the details thereof; and

(e) the manner in which the Government will formulate policies to address such extreme cases of agrarian distress in the absence of the data?

Developmental Works at Panchayat Level

†*316. DR. RAM SHANKAR KATHERIA:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has received complaints regarding corruption taking place in the developmental works being done at the Panchayat level;

(b) if so, whether the Government has taken any steps for permanent solution of such complaints; and

(c) the number of complaints received from Etawah district of Uttar Pradesh in this regard from the year 2014 till date?

Mega Food Parks

*317. SHRI RAJENDRA AGRAWAL:

SHRI GIRIDHARI YADAV:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the total number of Mega Food Parks established under the Pradhan Mantri Kisan Sampada Yojana across the country, State-wise along with the total amount of money disbursed under the scheme to set up such food processing parks;

(b) whether the Government has been successful in achieving the objectives of setting up of the Mega Food Parks, if so, the details thereof and if not, the corrective measures taken by the Government in this regard;

(c) the number of Mega Food Parks expected to be established during the next two years and their distribution across States;

(d) whether the Government plans to set up new Mega Food Parks across the country, particularly in Uttar Pradesh, if so, the details thereof along with the manner in which the farmers are going to be benefited by these Mega Food Parks without middlemen; and

(e) whether the setting up of many food parks have been delayed and if so, the details thereof along with the project cost for setting up of each Mega Food Park before and after delay along with the time by which the ongoing Mega Food Parks will be completed and functional?

Jan Aushadhi Shops

*318. SHRI GAUTAM SIGAMAANI PON:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether it is a fact that the Union Government has directed all the State Governments to ensure opening of Jan Aushadhi Shops in every hospital in the State to provide affordable medicines to the people;

(b) if so, the details thereof along with the implementation of said order in each of the States;

(c) whether the State Governments have given any feedback adhering to the directions of the Union Government;

(d) if so, the details thereof along with the States which are lagging behind in opening of these Jan Aushadhi Shops in the hospital areas; and

(e) the action being taken by the Government against the States where these shops have not been opened till now along with the steps being taken to ensure compliance of its orders by the State Governments?

PM Kisan Sampada Yojana

*319. SHRI RAJA AMARESHWARA NAIK: DR. SUKANTA MAJUMDAR:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government has allocated Rs. 6,000 crore to Pradhan Mantri Kisan Sampada Yojana (Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters) for the period 2016-20;

(b) if so, the details thereof;

(c) whether PM Kisan Sampada Yojana is expected to leverage investment of Rs. 31,400 crore for handling of 334 lakh MT agro-produce valued at Rs. 1,04,125 crore, benefiting 20 lakh farmers and generating 5,30,500 direct/indirect employment in the country during the year 2019-20 and if so, the progress made so far;

(d) the total funds released for the Pradhan Mantri Kisan Sampada Yojana as on date along with the amount utilised from the said funds; and

(e) the financial assistance provided to address post-harvest losses of horticulture and non-horticulture produce through setting up of integrated cold chain, preservation and value addition

infrastructure facilities during the last two years along with the other steps taken by the Government in this regard?

Care to Senior Citizens

†*320. SHRI ASHOK
MAHADEORAO NETE:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to provide basic facilities, particularly food, housing and healthcare to the senior citizens;

(b) whether the Government proposes to introduce schemes to develop and strengthen inter-generational relationships between children/youths and senior citizens;

(c) if so, the details thereof; and

(d) the steps taken by the Government to provide institutional and non-institutional care/services to the senior citizens?

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NEW DELHI;

December 4, 2019

Agrahayana 13, 1941 (*Saka*)

SNEHLATA SHRIVASTAVA

Secretary General

LOK SABHA

List of Questions for WRITTEN ANSWERS

Tuesday, December 10, 2019/Agrahayana 19, 1941 (Saka)

(Ministries of Agriculture and Farmers Welfare; Chemicals and Fertilizers; Consumer Affairs, Food and Public Distribution; Fisheries, Animal Husbandry and Dairying; Food Processing Industries; Heavy Industries and Public Enterprises; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment)

(कृषि और किसान कल्याण; रसायन और उर्वरक; उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण; मत्स्यपालन, पशुपालन और डेयरी; खाद्य प्रसंस्करण उद्योग; भारी उद्योग और लोक उद्यम; गृह; पंचायती राज; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता मंत्रालय)

Total Number of Questions — 230

Kartarpur Pilgrimage

3451. SHRI SHIVAKUMAR C.
UDASI:
SHRIMATI PRATIMA
MONDAL:
PROF. SAUGATA RAY:

Will the Minister of HOME AFFAIRS
गृह मंत्री
be pleased to state:

(a) the details of the Indo-Pakistan Kartarpur pact signed recently and the number of pilgrims permitted to visit the Gurudwaras of both sides;

(b) whether the Government has arranged any electronic authorization for pilgrims;

(c) if so, the details thereof;

(d) the details of funds allocated for the construction and manning of Kartarpur Corridor along with the future costs associated with it;

(e) the measures taken for safety and security of the pilgrims;

(f) whether USD 20 charge has been levied by Pakistan on each pilgrim desirous of visiting Kartarpur Sahib; and

(g) if so, the reaction of the Government thereto along with the negotiations made with the Government of Pakistan for waiving of the said charge?

Industrial Hemp

3452. SHRI T.R.V.S. RAMESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether in view of the fact that industrial hemp is not-toxic plant but belong to “Hemp Plants Family”, the Ministry is taking any steps to remove myth from minds of State Governments so that coordination in the production of the plant can start;

(b) the number of States that have so far brought out a policy for coordination in the production of industrial hemp; and

(c) the quantum of industrial hemp plants and products exported from the country?

Coal-based Industries

†3453. SHRIMATI GOMATI SAI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) the number of coal-based and steel-based industries at Raigarh and Jashpur Parliamentary Constituencies; and

(b) the details of the production capacity and efficiency, unit-wise?

Development Priorities for New Kashmir

3454. SHRI M. SELVARAJ:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is a fact that the Prime Minister had talked about the development priorities and his vision of new Kashmir in an interaction with a delegation of European Parliamentarians who visited Kashmir recently;

(b) if so, the details of these development priorities and his vision of new Kashmir;

(c) whether the Government has any proposal for a real political dialogue with various political leaders in Kashmir in this regard; and

(d) if so, the details thereof?

Integrated Emergency Communication and Response System

3455. SHRI RATANSINH
MAGANSINH RATHOD:
SHRI SHRIRANG APPA
BARNE:

DR. HEENA GAVIT:
DR. SANJAY JAISWAL:
SHRI VINAYAK RAUT:
SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) the status of implementation of the Integrated Emergency Communication & Response System along with the details of achievement since its inception;

(b) the types of emergency services that have been made available through single emergency number under this system;

(c) whether the Government has taken any decision on universal number that will be assigned for the Integrated Emergency Communication & Response System in the country and if so, the details thereof;

(d) the number of emergency calls attended using the single emergency number 112 during each of the last three years, year-wise;

(e) whether the Government has made GPS and Panic buttons mandatory for all mobile phones and if so, the details thereof; and

(f) whether the Government has taken any decision on/for having defined primary/secondary access numbers for the Integrated Emergency Communication and Response System, if so, the details thereof and if not, the time by which a decision in the matter is likely to be taken?

Allocation for Chhattisgarh under PMGSY

†3456. SHRI SUNIL KUMAR SONI:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the total number of roads to be completed in Chhattisgarh State in 2019-20 under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) whether any proposal has been received from the Chhattisgarh Government to increase allocated budget as per the target and if so, the details thereof;

(c) the total amount provided so far out of the allocated amount in the budget; and

(d) the time by which the balance amount is likely to be provided to the State?

Decline in Sale of Vehicles

3457. SHRI VENKATESH NETHA BORLAKUNTA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the sale of vehicles have come down including 2-wheelers, 3-wheelers and 4-wheelers in the country, if so, the details thereof and the reasons therefor;

(b) whether some dealers have closed their shops due to less demand of sale of vehicles in the market and if so, the details thereof;

(c) whether the Government needs to reduce GST on sale of vehicles from 28 per cent, if so, the details thereof and the action taken thereon;

(d) whether there is a need to give tax incentives to the vehicle sector, if so, the details thereof and the steps being taken in this regard;

(e) whether the vehicles are switching from BS 4 to BS 6 by April, 2020 and this is also one of the reasons for less demand of sale of commercial vehicles and if so, the details thereof; and

(f) the corrective steps being taken by the Government to encourage the Automobile industry?

Desert Development Programme

†3458. SHRIMATI RANJEETA KOLI:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether Desert Development Programme (DDP) has been implemented in drought prone areas of Bharatpur District in Rajasthan;

(b) if so, the details thereof and the amount of funds allocated/released/utilized for this programme during the last three years; and

(c) if not, the reasons therefor?

Incentive and Infrastructure for Electric Vehicles

3459. SHRI C.N. ANNADURAI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) the total number of two-wheelers, three-wheelers and four-wheelers (passenger vehicles) with internal combustion engine in the country as on date, State/UT-wise;

(b) the roadmap for replacement of those vehicles with electric vehicle under Faster Adoption and Manufacturing of Hybrid and Electric Vehicle (FAME) India scheme;

(c) the reaction of the Society of Indian Automobile Manufacturers (SIAM) along with the incentives proposed to be extended to manufacturers and users of e-vehicles under the FAME India scheme;

(d) the roadmap for installation of road side public/private charging station (both solar and electric) across the country and the number of charging stations made operational as on date;

(e) the average time required to charge an e-vehicle and the approximate cost per charging; and

(f) the estimated reduction of carbon foot-print and burden on exchequer caused by oil imports with mobility to e-vehicle in the country?

Cultivation of Medicinal Plants in Uttarakhand

†3460. SHRI AJAY TAMTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to start any program/scheme to promote cultivation of medicinal plants in Himalayan States particularly in Uttarakhand;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has taken any steps to promote farming of medicinal plants in mountainous States which can help create employment and mitigate the migration of people from this region;

(d) if so, the details thereof;

(e) whether any program is likely to be formulated to impart training to youths/farmers in this regard; and

(f) if so, the details thereof and if not, the reasons therefor?

Climate Change on Agriculture

3461. DR. ALOK KUMAR SUMAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has conducted an impact assessment study related to climate change on agriculture in Bihar particularly Gopalganj;

(b) if so, the details thereof;

(c) whether the National mission on sustainable agriculture is providing measures for restoration of soil fertility and productivity in the rural parts of the country; and

(d) if so, the details thereof?

Crime against Women

†3462. SHRIMATI POONAMBEN MAADAM:
SHRIMATI RANJEETA KOLI:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) whether any review has been conducted at central level regarding crimes/increase in crimes against women in the States;

(b) if so, the details thereof; and

(c) if not, the reasons therefor along with the reaction of the Government thereto?

Drug Abuse among Youths

3463. SHRI RAJIV PRATAP RUDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has conducted/commissioned any study on the degree of substance abuse amongst youth, particularly adolescents;

(b) if so, the details of the number of such youths identified during the last three years, State-wise;

(c) the details of the number of deaths reported amongst the youth, nation-wide, on account of drug over-dose;

(d) whether it is a fact that the incidence of drug use and drug use related deaths have increased in the country in the recent years;

(e) the details of more prominent drugs being found to be abused by these youths; and

(f) the steps being taken by the Government to control the prevalence of drug use amongst the youth, particularly of opioids?

Burning Paddy

3464. SHRI RAVNEET SINGH BITTU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Union Government is aware that the State Government of Punjab has imposed fine on farmers for burning paddy straw under the directions of the Hon'ble Supreme Court; and

(b) if so, whether the Centre has fined any farmer for burning paddy straw, if so, the details thereof?

Soil Testing

†3465. SHRI DHARAMBIR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has formulated a scheme to test the soil of agricultural fields to prevent the spread of cancer like disease through it;

(b) if so, the number of States where the soil has been tested so far including the details thereof, State-wise; and

(c) if not, whether the Government should not get the testing of the soil done for toxicity spreading through food products grown along with the details thereof?

Damage to Crops

†3466. SHRI DEEPAK BAIJ:

be pleased to state:

(a) whether the Government has failed to protect the tribal reserve of North Sentinel Island of Andaman and Nicobar (A&N) Islands;

(b) if not, whether murder of a foreign national has been reported from that area;

(c) if so, whether repeal of the Restricted Area permit is one of the cause of the murder; and

(d) if so, the policy of the Government to keep such protected areas peaceful?

Cooperative Movement

3469. DR. UMESH G. JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government will recognize/shortlist few cooperatives in the country that have truly been formidable players in the cooperative movement especially in Karnataka;

(b) if so, the details thereof;

(c) whether the Government will be having any further expansion within the States and pan India; and

(d) if so, the details thereof?

Loans to KCC Holders

†3470. DR. BHARATI PRAVIN PAWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps being taken by the Government to prevent and check damage to crops by wild/stray animals; and

(b) the mechanism to compensate the farmers for crop damage from such animals and the amount of compensation provided to the farmers under the same during the last three years?

Corruption in Jan Aushadhi Kendras

†3467. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether any incidence of corruption has come to light in the distribution of generic medicines through Jan Aushadhi Kendras in the country;

(b) if so, the details thereof and the remedial measures taken by the Government in this regard;

(c) whether the Government has received any proposal from private hospitals to review the prices of generic medicines; and

(d) if so, the details thereof?

North Sentinel Island of A&N Island

3468. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HOME AFFAIRS गृह मंत्री

(a) the details of loan allocated to Kisan Credit Card holders in Maharashtra during the last three years, year-wise;

(b) the number of cases wherein the amount of loans exceed Rs. 3,00,000;

(c) whether there is a proposal to increase the amount of loan to Kisan Credit Card holders in view of increasing farmers' expenditure; and

(d) if not, the reasons therefor?

Sale of Loss Making PSUs

3471. SHRI MANOJ TIWARI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the Government has any proposal for sale of loss making PSUs in the near future;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the implementation procedure and time limit for any such proposal in the near future?

Farmers Training in Value Addition Facilities

†3472. SHRI DEVJI M. PATEL:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of the training being given to the farmers across the country including those of Rajasthan in regard to value addition of their crops and cold chain

infrastructure facilities to create awareness and the value addition facilities available in ongoing cold chain projects, State-wise; and

(b) whether there is any mechanism to determine rates for providing cold storage facilities to the farmers for the storage of their agricultural produce and value addition of their produce and if so, the details thereof?

Supply of Farm Machinery

3473. SHRI A.K.P. CHINRAJ:
SHRI HEMANT SRIRAM
PATIL:
DR. HEENA GAVIT:
SHRI VINAYAK RAUT:
SHRI SHRIRANG APPA
BARNE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that marginal farmers who holds lands less than two hectares are unable to own farm machinery on their own or through institutional credit and they still use manual labour, if so, the details thereof and the reasons for not providing them with farm equipment;

(b) the details of farm equipment, implements and tools developed in the recent past to reduce the manual labour of the farmers and the details of Central institutions involved in developing the above equipment;

(c) the programmes/workshops organised/being organised to encourage farmers for using farm machinery and equipment for agricultural activities and the agencies involved for the purpose;

(d) whether the Government advances loans at low interests to purchase these equipments, if so, the details thereof; and

(e) the steps taken/proposed to be taken to provide incentives to agricultural scientists to develop farm machinery and equipment for the farmers at affordable cost?

NITI Aayog Committee on Agricultural Reforms

3474. MS. MALA ROY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the NITI Aayog has constituted any task force or committee to suggest reforms in the agriculture sector and if so, the details thereof; and

(b) the steps taken by the Government to implement the reforms suggested by the task force or committee?

Financial Assistance to Mentally Challenged

†3475. SHRIMATI DARSHANA
VIKRAM JARDOSH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the steps being taken by the Government to provide monthly financial assistance to a large number of mentally challenged poor people in the country;

(b) whether it is a fact that there are very few Government/private institutes in the country for providing training to mentally challenged people and there is shortage of special teachers in these institutes;

(c) if so, the steps taken to solve the said issues;

(d) whether the Government proposes to provide free railway passes to the mentally challenged poor people; and

(e) if so, the details thereof and if not, the reasons therefor?

Shortage of Funds in Paramilitary Forces

3476. SHRI VASANTHAKUMAR
H.:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is aware that some of the security forces, paramilitary forces and investigating agencies etc., are facing shortage of funds for their day to day activities like ration allowances etc.;

(b) if so, the details thereof and the steps being taken so far by the Government in this regard;

(c) whether the Government proposes to relax the leave, transfer benefit to the nearby home States for the paramilitary forces and if so, the details thereof; and

(d) if not, the reasons therefor?

Greyhounds Training Centre

3477. SHRI BALASHOWRY
VALLABHANENI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is true that the Government has decided to set up

Greyhounds Training Centre in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether land has been acquired for this purpose;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of the time-frame within which the Government is planning to operationalize this training centre?

Aadhaar for PM KISAN Yojana

†3478. SHRI RAMCHARAN BOHRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has made Aadhaar card mandatory for receiving money under the Pradhan Mantri Kisan Samman Nidhi Yojana;

(b) if so, whether the Government has fixed any time period to link Aadhaar Card with bank accounts;

(c) if so, the details thereof;

(d) the number of farmers to whom payments have been made under the said scheme so far; and

(e) the number of farmers to whom payments have yet to be made, the details thereof, State-wise?

FPIs in Jharkhand

†3479. SHRIMATI ANNPURNA DEVI:
SHRI PASHUPATI NATH SINGH:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the number of food processing industries operational in Jharkhand at present along with the number of employees working therein;

(b) the location-wise details of the number of food processing industries of Jharkhand which received financial and technical assistance from the Union Government during the last three years;

(c) the quantum and value of vegetables/fruits and foodgrains which get spoiled every year in Jharkhand at present; and

(d) the efforts made by the Government to increase the number of food processing industries in Jharkhand?

Development of Rural Areas

3480. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the schemes being undertaken by the Government for ensuring the holistic development of the rural areas;

(b) whether the targets/milestones fixed under various schemes for rural areas have been achieved by the Government;

(c) if not, the reasons for missing the timelines; and

(d) the measures taken by the Government for meeting the revised timelines?

Production of Mangoes

†3481. SHRI HARISH DWIVEDI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the production of mangoes across the country including Uttar Pradesh during the last three years and the current year, State-wise;

(b) whether there is any scheme to promote mango production across the country; and

(c) if so, the details thereof?

Crop Loss due to Dry Spells

3482. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that irrespective of crop failure on account of deficit rainfall, particularly due to the long dry spells during the critical stages of various kharif crops, the farming community in Telangana has to wait to know whether they are likely to get any compensation, officially termed as input subsidy or not;

(b) if so, the details thereof and the reasons therefor; and

(c) the corrective steps being taken to provide input subsidy to farmers in time?

Farmers under PM KISAN Yojana in Andhra Pradesh

3483. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of farmers covered so far under PM Kisan Yojana in Andhra Pradesh, district-wise especially in Srikakulam district;

(b) the number of eligible farmers who remain deprived of availing benefits under PM Kisan Yojana in Andhra Pradesh, district-wise especially in Srikakulam district;

(c) the steps taken to avoid beneficiary inclusion-exclusion errors in PM Kisan Yojana;

(d) the role of Gram Panchayats in targeting of PM Kisan Yojana beneficiaries;

(e) whether the income support provided under PM Kisan Yojana is less than Rangarajan Committee's poverty line of Rupees 32 per person per day in rural areas; and

(f) whether the Government has conducted a study on the impact of PM Kisan Yojana on farmers' income, if so, the details thereof ?

Estimated Cost of Projects under PMGSY

3484. DR. A. CHALLAKUMAR:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government permit the States to revise the estimated cost of

projects under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in order to accommodate increase in prices of raw material;

(b) if so, the number of States which have revised the estimated cost of various projects during 2017-18 and 2018-19, so far; and

(c) the details of the cost of such proposals and the increase/decrease due to such revisions during the said period?

National Institute of Animal Health (NIAH)

3485. SHRI BHOLA SINGH:
SHRI RAJA
AMARESHWARA NAIK:
SHRIMATI SANGEETA
KUMARI SINGH DEO:
DR. SUKANTA
MAJUMDAR:
DR. JAYANTA KUMAR
ROY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has established the National Institute of Animal Health (NIAH) as a national facility for quality assessment of veterinary vaccines and diagnostics to be used in India;

(b) if so, the details thereof along with the progress made since its inception;

(c) whether the NIAH has successfully created the central database of veterinary biologicals to form a repository of all veterinary vaccines being produced or imported and used in India;

(d) if so, the details thereof;

(e) whether the NIAH has developed a network of expert labs for testing as a large number of veterinary vaccines available in India;

(f) if so, the details thereof; and

(g) the other major achievements of the NIAH during the last 5 years?

Pre-Matric Scholarships for OBC Students

†3486. SHRI RAJESH VERMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of pre-matric scholarships provided to students belonging to Other Backward Classes (OBCs) category during the last three years in Uttar Pradesh, district-wise;

(b) whether the Government is considering to increase the amount of scholarship for these students; and

(c) if so, the details thereof?

Human Rights Violations by Security Forces

3487. SHRI SUDHAKAR
TUKARAM
SHRANGARE:
MS. PRATIMA
BHOUMIK:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has formulated any policy to curb human rights violations of security forces personnel who

come under attack by unruly mobs while performing duties;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by the Government to put in place a mechanism to deal with such brazen acts of human rights violations of armed forces?

Definition of Zero Budget Natural Farming

3488. SHRI RITESH PANDEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the definition, as per the Government of India, of Zero Budget Natural Farming;

(b) whether Zero Budget Natural Farming can fall under present definitions of "organic farming", if so, the details thereof; and

(c) the measures taken and planned by the Government to promote Zero Budget Natural Farming?

Benefits of PMFBY

†3489. SHRI PASHUPATI NATH
SINGH:
SHRI SADASHIV KISAN
LOKHANDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the farmers are not provided with the benefits of Pradhan

Mantri Fasal Bima Yojana in time due to some reasons;

(b) if so, the efforts made by the Government to remove the said reasons; and

(c) the outcome thereof along with the reaction of the Government thereto?

Working of NGOs

†3490. SHRI ANIL FIROJIYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the number and list of Non-Governmental Organisations (NGOs) working under Ujjain division in Madhya Pradesh at present;

(b) the details of the NGOs funded by the Union Government and State Governments from the financial year 2014-15 to the current financial year, scheme-wise and year-wise; and

(c) the amount of funds sanctioned for NGOs alongwith the amount of funds due to the NGOs respectively, year-wise?

Research on Dr. Ambedkar and SCs Group

3491. DR. (PROF.) KIRIT
PREMJIBHAI SOLANKI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of various activities undertaken regarding research/symposiums

on Dr. Ambedkar and the Scheduled Caste group;

(b) the details of various publications brought out by this institute since its inception; and

(c) the details of the number of books purchased for the library established in this centre during the current year?

Coastal Security

†3492. SHRI DIPSINH

SHANKARSINH
RATHOD:

DR. T. SUMATHY (a)
THAMIZHACHI
THANGAPANDIAN:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is considering to constitute a new Central Security Force for high level security of sea coasts;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government had carried out vulnerability/gap analysis in consultation with Coast Guard to firm up their additional requirements for Phase-II and III scheme of the Coastal Security in the coastal States/UTs including Tamil Nadu;

(d) if so, the details of the funds allocated and construction of Coastal Police Stations and the purchase of high speed fibre boats, hovercrafts, water-bikes under the Coastal Security Scheme; and

(e) the steps taken by the Government to solve the security and safety problems

faced by Indian Fishermen in the coastal areas of Tamil Nadu?

Census 2021

3493. SHRI P.P. CHAUDHARY:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has started the exercise for census 2021 and if so, the details thereof;

(b) whether the Government has developed a mobile application for census 2021 and if so, the details thereof;

(c) the list of all mandatory and optional parameters that will be collected as part of census 2021, especially the ones that will be collected on the mobile application, if any;

(d) whether the Government has sought any technical assistance from any international agency for census 2021; and

(e) if so, the details thereof?

Buffer Stock with FCI

3494. SHRI SUBBARAYAN K.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether it is a fact that the foodgrain stocks with the FCI has reached unmanageable levels which is more than double the required buffer stock as on October 1, 2019; and

(b) if so, the details thereof and the manner in which the Government is proposed to solve the problem?

Income Ceiling for Creamy Layer

3495. SHRI MARGANI BHARAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is true that while computing annual income of Other Backward Classes (OBC) employees working in PSUs and banks, the Government is taking into account 'salary' as well as 'agricultural income' together to arrive at whether they fall under creamy layer and if so, the details thereof;

(b) the reasons for following different yardsticks for different categories of employees resulting in denial of benefits to the wards of those working in PSUs and banks;

(c) the steps taken to rectify this anomaly; and

(d) whether the Ministry is taking any steps to remove creamy layer for OBCs and if so, the details thereof?

Monitoring the Prices of Medicines

3496. SHRI P.C. MOHAN:

SHRI TAPIR GAO:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether the Department of Pharmaceuticals has any scheme to monitor the prices of medicines;

(b) if so, the details thereof; and

(c) the steps taken by the Government for consumer awareness on exorbitant prices of the medicines in the country?

Self Employment Scheme for Rehabilitation of Manual Scavengers

3497. SHRI S. VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has implemented Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) through National Safai Karamcharis Finance and Development Corporation (NSKFDC);

(b) if so, the details thereof, State/UT-wise including Tamil Nadu; and

(c) the details of training programmes conducted by NSKFDC during the last three years, State/UT-wise particularly in Madurai constituency?

Socio-Economic Conditions of SCs and OBCs

3498. SHRI Y. DEVENDRAPPA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has received proposals from Non-Governmental Organisations (NGOs), Voluntary Organisations and State Government of Karnataka seeking financial assistance for improving the socio-economic

conditions of Scheduled Castes (SCs) and Other Backward Classes (OBCs) through skill development;

(b) if so, the present status thereof along with the number of beneficiaries, category-wise; and

(c) the number of SCs and OBCs benefited from such programmes in the State as compared to other States?

Land Use Policy

3499. SHRI NALIN KUMAR
KATEEL:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has any proposal to introduce an inclusive land use policy to reduce inequality and poverty in the country and if so, the details thereof;

(b) whether the Government has taken note that a comprehensive land use policy would incorporate better access to markets for small and marginal farmers and empower women farmers; and

(c) if so, the response of the Government in this regard?

Vocational Training Centres

†3500. SHRI ASHOK KUMAR
RAWAT:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has implemented any scheme for the

establishment of vocational training centres to provide alternative employment to the unemployed persons particularly in the rural and backward areas;

(b) if so, the details thereof particularly of the backward and rural areas, State-wise;

(c) whether the Government proposes to set up such training centres particularly in the backward and rural areas; and

(d) if so, the details thereof?

Strength of Women in Police Personnel

3501. SHRIMATI MEENAKASHI
LEKHI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the steps taken to increase the number of women in police;

(b) the steps taken for the safety and security of women police on night duty, patrolling etc.;

(c) whether any State level training programmes have been conducted for police to sensitize them towards fellow women police colleagues; and

(d) if so, the details thereof?

Unemployment in Rural Areas

†3502. SHRI NARANBHAI
KACHHADIYA:
SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:
SHRI PRADEEP KUMAR
SINGH:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether unemployment has risen in the rural areas as compared to the urban areas;

(b) if so, the details thereof and the percentage of increase in unemployment during each of the last three years and the current year, State/Union Territory-wise;

(c) the details of the schemes implemented for generation of employment opportunities in the rural areas and the details of targets fixed and the achievements made under the said schemes during each of the last three years and the current year, State/UT-wise;

(d) the amount and details of the fund allotted and utilised for this purpose during the said period, State/UT-wise; and

(e) the details of the action plan of the Government for creating more employment opportunities in the rural areas of the country?

Fraudulent Ration Cards

3503. SHRI SUNIL KUMAR
MONDAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has been successful in tackling millions of eligible and fraudulent ration cards at the same time; and

(b) if so, the details thereof and if not, the reasons therefor?

Funds for Rashtriya Krishi Vikas Yojana

†3504. SHRI JYOTIRMAY SINGH
MAHATO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the funds earmarked and allocated for the Rashtriya Krishi Vikas Yojana during the last two years and the current year, State-wise including West Bengal;

(b) whether deep tube wells as other minor irrigation schemes are proposed to be merged in the Pradhan Mantri Krishi Sinchayi Yojana;

(c) if so, the details thereof, State-wise including West Bengal;

(d) whether a comprehensive district agriculture scheme is being formulated for various districts by the Government under the Rashtriya Krishi Vikas Yojana; and

(e) if so, the details thereof?

Capacity Building of Panchayats

3505. SHRIMATI APARAJITA
SARANGI:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of budgetary allocations towards capacity building of Panchayats on issues of child development protection and rehabilitation, State-wise and particularly of Bhubaneswar; and

(b) the details of funds utilised so far in the current year?

National Programme for Dairy Development

3506. SHRI SUNIL KUMAR SINGH:
SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government proposes and sanctioning grants for establishing enhanced milk chilling facility, milk processing & marketing, bench mark survey, planning and monitoring cost under the National Programme for Dairy Development (NPDD) scheme;

(b) if so, the number of project proposals received and sanctioned so far, State-wise;

(c) the progress achieved in this regard till date;

(d) the amount of funds released under the National Programme for Dairy Development (NPDD) to Jharkhand, district-wise;

(e) whether there is any pending amount that has not been released yet; and

(f) if so, the details thereof, district-wise?

More Investment in FPI

3507. SHRIMATI VANGA
GEETHA VISWANATH:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the food processing industries in India for agricultural products is just less than 10 per cent which is not satisfactory;

(b) if so, the details thereof and the steps being taken to correct the situation in future;

(c) whether Philippines and other countries are processing about 80 per cent of their agricultural/horticultural crops and in China it is 40 to 50 per cent processing;

(d) if so, the details thereof and the comments of the Government thereupon;

(e) whether food processing work is very important in a country like India which is agriculture based, if so, the details thereof and the steps being taken in this regard; and

(f) the steps being taken by the Government to pump more investments in food processing based industries to help farmers in future in coordination with States including Andhra Pradesh which has large scope for agriculture based development in paddy, tobacco, mirchi, lemon, mangoes, cotton and other products particularly in Godavari areas, Krishna district and Guntur district in future?

PMAY in Punjab

3508. SHRI JASBIR SINGH GILL:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of people (beneficiaries) who have been enlisted under PMAY and PMAY plus in the State of Punjab;

(b) the number of beneficiaries who have received grant under PMAY, PMAY plus in Punjab till date, district-wise; and

(c) the number of beneficiaries who will receive grants under PMAY and PMAY plus in the current year, 2019-20 in Punjab, district-wise?

Establishment of Food Processing Unit

†3509. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government is considering to establish a food processing unit in Pohari region in Gwalior in view of the fact that tomato is produced in large quantity in the region and there is no industrial unit in the nearby areas, so as to ensure that farmers are benefited and the youth get employment opportunities, if so, the details thereof;

(b) whether there is any provision under any special scheme for providing subsidy for the establishment of such processing units; and

(c) if so, the details thereof?

Flag Code of India

3510. SHRI D.K. SURESH:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether there is no prohibition against any State designing and hoisting its own flag;

(b) if so, the details thereof;

(c) whether the Flag Code of India, 2002 does not impose prohibitions on a State flag;

(d) if so, whether the Code expressly authorizes the flying of other flags under the condition that they should not be hoisted from the same masthead as the National Flag;

(e) if so, whether the Union Government is aware that it is the democratic right of any of Indian State to assert its identity through a separate name, emblem and flag; and

(f) if so, the response of the Government in this regard?

Basic Amenities to SCs

†3511. SHRI GUMAN SINGH DAMOR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to provide basic amenities like electricity, drinking water, roads and community halls in SC dominated settlements in Ratlam Lok Sabha constituency;

(b) if so, the details thereof; and

(c) if not, the time by which these facilities are likely to be provided?

Rural Wages and Inflation

3512. SHRI GURJEET SINGH AUJLA:
MS. MIMI
CHAKRABORTY:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the actual growth in rural wages, month-wise, after adjusting the current

inflation rate since January, 2014 in comparison to the price index of 2010;

(b) whether the Government is of the opinion that the current rural wage rates are adequate/inadequate to maintain a rural household in the country;

(c) if so, the reasons therefor and if not, the action taken thereon; and

(d) the proposal of the Government to increase the rural wages thus boosting market economy therein?

Scheme under Animal Husbandry

†3513. SHRI NABA KUMAR
SARANIA:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of various schemes being implemented by the Ministry;

(b) whether in view of the fact that many Tribal people reside in Assam and there is vast scope for poultry, piggyery, goat farming in the State, any schemes is being implemented by the Government for promotion of these occupations in the States, the details thereof;

(c) the details of funds allocated and spent under various schemes during the last three years, State-wise including Assam;

(d) whether providing veterinary service/treatment is a big problem in Assam and if so, whether the Government is taking necessary steps in this regard; and

(e) the details of veterinary hospitals in the country, location-wise along with the details of the steps being taken by the Government for improving veterinary hospitals?

Closure and Disinvestment of CPSEs

3514. SHRIMATI NUSRAT
JAHAN RUHI:

Will the Minister of HEAVY
INDUSTRIES AND PUBLIC
ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) the number of Central Public Sector Enterprises (CPSEs) functioning under the Department of Heavy Industries (DHI) till date;

(b) the details of the number of CPSEs disinvested/proposed to be disinvested, closed under DHI during the last five years, year and CPSE-wise; and

(c) the reasons behind the closure and disinvestment of such CPSEs?

Suicides by Farmers and Farm Labourers

3515. SHRI SAPTAGIRI SANKAR
ULAKA:
SHRI SANJAY KAKA
PATIL:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of suicides committed by farmers and farm labourers separately from 2014 to 2019, the details thereof, year-wise and State-wise including Odisha;

(b) whether the Government has authorized or sponsored any study to assess the causes of suicides by farmers including exploitation by financial institutions, if so, the findings and the details thereof including the amount spent and stakeholders involved;

(c) whether the Government plans to release an annual report on the situation of farmers to indicate whether we are on track to doubling their income by 2022 and if so, the timeline thereof and if not, the reasons therefor;

(d) the Union Governments' assistance to the States to mitigate the crisis of farmers' suicides, the details thereof including the central assistance provided during 2019-20; and

(e) the steps taken by the Government to curb farmers' suicides across the country in the year 2019-20?

Blue Revolution

3516. KUMARI SHOBHA
KARANDLAJE:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has provided any financial assistance to States under Fisheries and Aquaculture Infrastructure Development Fund, if so, the details thereof, State-wise;

(b) whether the productivity of inland fisheries is just three tonnes per hectare;

(c) the extent to which the Blue Revolution is helping the Government to address this problem;

(d) the details of production and export of fish and fish products in the country during last three years, year-wise and State-wise;

(e) whether the Government has drawn up plans to increase marine exports to Rs. one lakh crore over the next five years, if so, the details thereof;

(f) the financial assistance given to States during the last three years for improving fishing infrastructure and strengthening processing and post harvest management; and

(g) the details of financial assistance sanctioned for the development of fishing harbours and the number of fish landing centres commissioned, State-wise?

Investigation of Cases by Delhi Police

3517. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to refer to the reply given to Unstarred Question No. 1532 dated 12.02.2019 and state:

(a) whether the investigation into the said cases has been completed by the Delhi Police;

(b) if so, the details thereof and the time by which compensation is likely to be disbursed to the family of victims;

(c) if not, the time by which the said investigation is likely to be completed and the compensation disbursed;

(d) whether there is any mechanism to monitor and ensure timely completion of the process; and

(e) if so, the details thereof along with the guidelines, if any, regarding time limit for disbursement of the compensation?

Interlinking of Crime Database

†3518. SHRIMATI RANJANBEN
DHANANJAY BHATT:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) whether the Government is seriously considering to interlink the database of investigating agencies in the country;

(b) if so, the steps taken so far by the Government in this regard; and

(c) if not, the reasons therefor?

Women Undertrials

3519. SHRI VINCENT H. PALA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of women undertrials lodged in various prisons as on date, State-wise;

(b) the total number of children of women inmates who reside within the prisons as on date, State-wise and prison-wise; and

(c) the details of the various facilities like education, recreation etc. provided to these children and the authorities responsible for the same?

Use of Modern Technology

3520. SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has initiated any scheme to provide aid to the farmers for use of modern information technology and e-Commerce technology and if so, the details thereof;

(b) whether the farmers in the country are deprived of the weather related

information and if so, the details thereof; and

(c) the steps taken/being taken by the Government in this regard?

Impact of Soil Health Card Scheme

†3521. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has formulated a scheme to provide soil health card to farmers after testing soil for maintaining fertility of agriculture land and decreasing the cost of agriculture;

(b) if so, the details thereof;

(c) whether any study has been made by the Government after soil testing and providing soil health cards;

(d) if so, the details thereof and whether the demand of chemical fertilizers and pesticides has decreased after that; and

(e) if not, whether the Government proposes to conduct a study?

Gaushalas in the Country

3522. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the total number of Gaushalas in the country including Uttar Pradesh, State/UT-wise;

(b) whether the Government provides financial assistance for setting up of Gaushalas in the country and if so, the details thereof;

(c) whether the Government has received any proposal to set up any new Gaushalas in Pilana village of Baghat district, Uttar Pradesh; and

(d) if so, the details thereof and the action taken by the Government thereon?

Working Days under MGNREGS

3523. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is planning to increase the number of working days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Gujarat and if so, the details thereof;

(b) whether the State Government of Gujarat has sent any proposal requesting the Union Government in this regard, if so, the details thereof; and

(c) the time by which decision in this regard is likely to be taken?

Neem Coated Urea

3524. SHRI GAUTAM GAMBHIR:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) the percentage of neem coated urea and pesticides being produced in Government owned facilities; and

(b) whether it is a fact that the Government is facing shortage of neem oil used as input and if so, the details thereof?

Use of Banned Pesticides

3525. SHRI HIBI EDEN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government noticed that use of banned pesticides has been harmful for farmers; and

(b) if so, the reaction of the Government thereto and the effective measures taken to correct the system?

New Food Storage Centres

†3526. SHRI VIJAY KUMAR DUBEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has any plan to open new food storage centres in the country particularly in Kushinagar, Uttar Pradesh and Arunachal Pradesh;

(b) if so, the time by which such centres are likely to be set up along with their numbers and the details thereof; and

(c) if not, the reasons therefor?

Second Capital of India

3527. SHRI KOMATI REDDY
VENKAT REDDY:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is planning to announce Hyderabad as second capital of the country; and

(b) if so, the details thereof?

BIS Standards for Drinking Water

3528. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government needs and proposes to make drinking water standards as per the standards notified by BIS as the recent samples tested across cities in the country failed on parameters of Total Dissolved Solids (TDS), turbidity, total hardness, total alkalinity, mineral and metals and presence of coliform and E. Coli which cause severe illness; and

(b) the efforts taken/being taken by the Government in this regard to ensure safe tap water for the people?

Expenses Incurred on Jail Inmates

3529. SHRI SHRINIWAS PATIL:
SHRI SUNIL DATTATRAY
TATKARE:
DR. SUBHASH RAMRAO
BHAMRE:

SHRI KULDEEP RAI
SHARMA:
DR. AMOL RAMSING
KOLHE:
SHRIMATI SUPRIYA
SULE:
DR. DNV
SENTHILKUMAR S.:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has audited the expenses incurred on jail inmates by various State Governments and if so, the details of the audit conducted during each of the last three years and the current year;

(b) whether a huge discrepancy in expenses incurred on jail inmates has been observed during the audit, if so, the details thereof and the action taken by the Government thereon;

(c) whether the Government has decided to get the accounts audited through the Comptroller and Auditor General of India and if so, the details thereof; and

(d) the other steps taken by the Government to expedite the jail reforms so as to provide better facility in jails?

Make in India Programme

3530. DR. T.R.
PAARIVENDHAR:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Union Government is taking any steps to promote food processing industries sector as one of the

major sectors under 'Make-in-India' programme;

(b) if so, the details thereof;

(c) whether the Union Government has taken any steps to improve Research and Development (R&D) in Food Processing Industries in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Innovations in Agri-Sector

3531. SHRI PARTHIBAN S.R.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes innovations in agri-sector for reducing wastage, increasing agri-produce and cutting fertilizer use to enhance soil fertility;

(b) if so, the details thereof;

(c) whether the Government proposes a comprehensive strategy to promote startups in agri-sector; and

(d) if so, the details thereof?

Civil Defence

3532. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the details of the programmes for development of civil defence along with the number of persons presently working in Civil Defence in the country;

(b) whether the institution of civil defence has been able to achieve its desired objectives during the last three years and if so, the details thereof;

(c) the details of training facilities and financial assistance provided to the said institution during the said period;

(d) whether the Government has mooted a proposal to involve Civil Defence and Civil Society groups in tackling disaster and for its mitigation efforts;

(e) if so, the details of the Civil Defence forces deployed during each of the last three years and the current year;

(f) whether the Government is contemplating to devise a multi-pronged strategy aimed at disaster management in the future; and

(g) if so, the details thereof?

Increase in Operational Expenses

†3533. SHRI KHAGEN MURMU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether operational expenses of FCI have increased owing to increase in Minimum Support Price (MSP) of wheat and rice and expenditure on storage under Public Distribution System over the years;

(b) if so, whether the Government has formulated/proposes to formulate any scheme to reduce the operational expenses without reducing MSP; and

(c) the extent to which the operational expenses of Food Corporation of India are likely to be reduced after the implementation of the said scheme?

Supply of Essential Food Items to Tamil Nadu

3534. DR. T. SUMATHY (a)
THAMIZHACHI
THANGAPANDIAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Union Government is providing rice, wheat, pulses, edible oil and kerosene at subsidized price to Tamil Nadu to extend the coverage of the Public Distribution System (PDS) to all priority households;

(b) if so, the details thereof and the details of supply provided monthly and subsidy provided per kgs/unit of each commodity;

(c) whether it is a fact that the subsidy rates were fixed a long back and was not increased for a long time till date;

(d) if so, the details thereof and the reasons therefor; and

(e) the measures taken by the Government to increase the supply of these essential food items to Tamil Nadu and also the subsidy given on them?

Conservation of Water in Agriculture

3535. SHRI A.
GANESHAMURTHI:
SHRI SANJAY KAKA
PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Union Government is in the process of exploring new ways to curb farm water use and is considering making drip irrigation mandatory for sugarcane and paddy which are two biggest water-quizzing crops, if so, the details thereof;

(b) whether steps will be taken to make awareness among the farmers and agriculturists to use drip irrigation to save water, if so, the details thereof and if not, the reasons therefor;

(c) whether the Ministry of Agriculture and Farmers Welfare has taken any steps to promote the growth of drip irrigation to optimal use of water in India, if so, the schemes for the purpose and their funds allocation during the financial year 2019-20;

(d) the current status of total area under drip-irrigation and non-drip irrigation for farm cultivation; and

(e) if so, the details thereof, State-wise?

Achievement of NCRMP Phase-II

3536. SHRI COSME FRANCISCO
CAITANO SARDINHA:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) the details of progress achieved in the State of Goa under each of the four principal components under the World Bank Funded centrally sponsored scheme of National Cyclone Risk Mitigation Project Phase-II from 2015-16 till March 2019, year-wise;

(b) whether the stakeholders, coastal communities and local authorities have been consulted and involved for the above;

(c) if not, the steps proposed to be taken to ensure local community participation in the above scheme; and

(d) the financial contribution of the State of Goa for the above scheme?

Affordable Technology for Farmers

3537. SHRI V.K.SREEKANDAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether it is true that the Government is considering to have affordable access to technology at the doorsteps of the farmers;

(b) whether it is also true that there are now more than 38,000 custom hiring centres across the country, which rent out 2.5 lakh equipment every year; and

(c) if so, the details thereof?

Production of Seeds

3538. SHRI SHANMUGA
SUNDARAM K.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the quantum of seeds produced by various States in the country including Tamil Nadu, crop-wise and State/UT-wise;

(b) whether the country is self sufficient in the production of quality seeds and is able to fully cater to the demand of domestic market;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps taken by the Government to increase the production of quality seeds domestically?

Growth of Agro-based Businesses

3539. SHRI SANJAY KAKA
PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Ministry of Agriculture and Farmers Welfare has proposed any plan to promote the growth of agro-based businesses like grape-wine business across the India;

(b) the quantum of export-earning of agro-based businesses during the financial year 2019-2020, the details thereof; and

(c) the schemes for promotion of agro-based businesses and the allocation of funds to implement these schemes during the financial year 2019-2020, if so, the details thereof?

Skill Development Training

†3540. SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:
SHRI PRADEEP KUMAR
SINGH:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government proposes to impart any skill development training to rural youths of naxalism and terrorism affected areas under Deen Dayal

Upadhaya Grameen Kaushalaya Yojana (DDU-GKY);

(b) if so, the details thereof;

(c) the total number of persons proposed to be imparted skill development training under DDU-GKY, State/Union Territory-wise;

(d) whether there is any proposal to impart training in Information Technology for skill development of rural youths; and

(e) if so, the details thereof?

Remunerative Support Price

3541. ADV. DEAN KURIAKOSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any plan to implement Remunerative Support Price for all agriculture crops, if so, the details thereof, if not, the reason therefor; and

(b) whether the Government has any data of subsidies given to farmers, if so, the details of such subsidies for the last three years?

Suicide Cases in Detention Centres

3542. SHRI DIBYENDU ADHIKARI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is true that a large number of suicides have been registered in the NRC Detention Camps in North Eastern States specially in Assam during the last six months;

(b) if so, the details thereof and the reasons therefor, State-wise; and

(c) the remedial measures taken thereon?

Funds for Welfare Schemes

3543. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has allocated funds for Tamil Nadu under various Welfare Schemes of the Ministry;

(b) if so, the details of the amount allocated, disbursed and spent on each of the welfare schemes in Tamil Nadu during the last five years, year-wise; and

(c) the total amount allocated to various Non-Governmental Organisations (NGOs) in Tamil Nadu under various schemes of the Government during the said period, year-wise?

Claims under Crop Insurance Scheme

†3544. SHRI ARJUN LAL MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the amount of claim in rupees under crop insurance scheme for the farmers throughout the country paid during the last two years so far; and

(b) the State-wise details in this regard including the statistics for the Udaipur district?

SHG in Rajasthan

3545. COL. RAJYAVARDHAN RATHORE:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the number of Self Help Groups (SHGs) in Rajasthan, district-wise;

(b) the number of women who have found employment *via* SHGs in Rajasthan, district-wise;

(c) whether SHGs have been established in all districts of Rajasthan and if not, the reasons therefor;

(d) whether any additional layer of activities/responsibilities related to health, nutrition, etc. have been added to SHG's in the country and Rajasthan in particular if so, the details thereof; and

(e) the estimated timeframe for the SHGs in the country and Rajasthan in particular, to become self-sustainable and self-reliant?

Fit India Movement in Rural Areas

†3546. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Ministry has prepared any outlines or coordinated with the

Ministry of Youth Affairs and Sports to implement 'Fit India Movement' in the remote areas of the country;

(b) if so, the details thereof; and

(c) the details of the progress made in this regard so far?

Decrease in Agricultural Land

†3547. SHRI MAHABALI SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the area of agricultural land is constantly decreasing due to its diversion for non-agricultural purposes;

(b) if so, the details thereof;

(c) whether the use of agricultural land for other purposes has affected agricultural productivity;

(d) the details of arable land and irrigated land through various sources in the country during the last three years, State-wise; and

(e) the details of funds allocated and released for major schemes of the Ministry during the last three years, State-wise?

Functioning of NGOs

3548. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the concept of Non-Governmental Organisations (NGOs) and the number of

NGOs that are rendering services to the society;

(b) the details of the list of NGOs in Andhra Pradesh, Telangana and Tamil Nadu;

(c) the details of fund allocation to the NGOs of Andhra Pradesh, Telangana and Tamil Nadu during the last three years and the current year; and

(d) the list of NGOs registered with NITI AAYOG from Andhra Pradesh, Telangana and Tamil Nadu?

Rights of Consumers

3549. SHRIMATI KIRRON
KHER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether any mechanism has been proposed to be established by the Government to protect the rights of the consumers and to protect them against unfair trade practices and if so, the details thereof;

(b) the number of consumer courts operational in the country and the number of cases disposed of during the last three years; and

(d) the steps taken / being taken by the Government to strengthen the rights of the consumers?

Central Grant in PMGSY

†3550. SHRIMATI VEENA DEVI:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government was providing 100 per cent Central grants for Pradhan Mantri Gram Sadak Yojana (PMGSY) earlier;

(b) if so, the reasons for change in the ratio of funding as the Government has divided the grant between Centre and State at 60 per cent and 40 per cent respectively;

(c) whether this policy is likely to have an adverse effect on economically weaker States including Bihar and Jharkhand, if so, the details thereof; and

(d) whether the Government proposes to provide 100 per cent Central grant to the States identified by various committees in the recent past and if so, the details thereof?

Review of Situation in J&K

3551. SHRI SYED IMTIAZ
JALEEL:

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) whether the Government has reviewed the ground situation in Jammu and Kashmir after removing Article 370;

(b) if so, the details thereof;

(c) whether many eminent personalities are still under house arrest even after five months;

(d) if so, the reasons therefor;

(e) the manner in which the people of Jammu and Kashmir have been benefited after nullification of Article 370; and

(f) the steps taken by the Government for protection of the rights of the people of Jammu and Kashmir provided under the Constitution for free speech, freedom of movement, etc.?

Improving Poultry Farming Process

3552. MS. PRATIMA BHOUMIK:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has formulated any guidelines to improve poultry living conditions in the country;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by the Government to improve poultry farming process in the country?

Setting up of Agro-Processing Cluster Scheme

3553. SHRI MANNE SRINIVAS
REDDY:

Will the Minister of FOOD
PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the total budget allocated for the Agro Processing Cluster Scheme which aims to set up food processing units based on cluster approach by linking groups of producers/farmers to the processors and markets through well-equipped supply chain with modern infrastructure in the current financial year;

(b) the total funds utilized under this scheme in the last financial year, State-wise including Telangana;

(c) whether the Government plans to increase the number of such clusters in the country; and

(d) if so, the details thereof?

Renaming of States/Cities

3554. SHRI ADHIKARI DEEPAK
(DEV):

Will the Minister of HOME AFFAIRS
गृह मंत्री

be pleased to state:

(a) whether the Government has any proposal to rename Agra and if so, the details thereof;

(b) the number of proposals for renaming States/cities currently pending with the Government; and

(c) the reasons for stalling the renaming of West Bengal?

Effect of Fall Armyworm Pest

3555. SHRI JAGDAMBIKA PAL:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the total area affected by Fall Armyworm pest in the country;

(b) the details thereof, State-wise;

(c) the total losses, if analysed, due to the same;

(d) whether the Government intends to take measures to counter the same; and

(e) if so, the details thereof?

National Policy on Drug Addiction

3556. SHRI GAURAV GOGOI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has finalised the National Policy aiming towards reduction of substance abuse and drug addiction;

(b) if so, the details thereof and the likely date of release of the said policy;

(c) if not, the reasons for not finalizing the said policy;

(d) whether the Government would be able to achieve its aim of ensuring the availability of adequate facilities to deal with substance abuse-related cases at all hospitals by 2022; and

(e) if so, the details thereof, if not, the reasons therefor?

Training in Agro Processing

†3557. SHRI JAI PRAKASH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the declaration/announcement made by the Government to provide industry based training to youths to promote agro processing industries in the country; and

(b) the number of districts from where youths have been selected so far for this training in Uttar Pradesh especially Hardoi under this scheme?

Declaration by Foreigners Tribunals

3558. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of persons who were declared as Indian citizens by Foreigners Tribunals in Assam as of October, 2019;

(b) the number of persons who were declared foreigners by Foreigners Tribunals in Assam as of October, 2019;

(c) the number of children who have been declared as foreigners by Foreigners Tribunals;

(d) the number of matters referred to Foreigners Tribunals in Assam as of October, 2019;

(e) the number of persons, as of October, 2019, who have been deported pursuant to their declaration as 'foreigner' by Foreigners Tribunals in Assam and the country they were deported to; and

(f) the existence of any Foreigners Tribunal in India that was constituted, not by legislation, but by delegated legislation?

Functioning of Heavy Industries

†3559. SHRI RAJAN VICHARE:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) the details of new heavy industrial units introduced between the year 2015 to 2019 along with the number of people provided employment in each unit, year-wise;

(b) whether the Government has received any proposal regarding heavy industrial units from Maharashtra; and

(c) if so, the details of the said project along with its present status?

Rashtriya Gokul Mission

†3560. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the amount allocated by the Government to protect the indigenous breeds of cattle under Rashtriya Gokul Mission;

(b) the amount spent on various programmes from the amount allocated under above mission;

(c) whether there has been a delay in the implementation of Rashtriya Gokul Mission and the amount utilised is less than required; and

(d) if so, the details thereof and the reasons therefor?

Detention of Declared Foreigners

3561. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of declared foreigners and convicted foreigners who have been kept in detention centers of Assam for more than three years along with the date since when they have been detained and their

residential address as mentioned in official records;

(b) the number of declared foreigners detained in the year 2019 along with the place from where they have been detained;

(c) the number of women who have been declared as foreigners;

(d) the total number of detainees for more than three years released from the detention centres of Assam, complying the order dated 10.05.2019 of the Supreme Court in WP (c) 1045/2018;

(e) whether such detainees have not been released and if so, the reasons therefor; and

(f) the number of foreigners deported to the country of their origin?

Changes in the Criminal Justice System

3562. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether 16 years ago a Committee was constituted by the Government under Justice V.S. Malimath to suggest necessary changes in the criminal justice system and if so, the details thereof;

(b) whether the Committee lamented that the system was virtually collapsing and if so, the details thereof;

(c) whether the Committee gave comprehensive recommendations; and

(d) if so, the number of recommendations implemented fully, particularly in the backdrop of the latest Tis Hazari incident which is symptomatic of the collapse of the justice system?

Protection of Paddy Fields

3563. SHRI T.N. PRATHAPAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the special fund provided by the Union Government for preservation of Thrissur-Ponnani kole fields which are among the largest paddy fields in Kerala State;

(b) whether the Government will allocate more funds for further phases of the project;

(c) the details of the Union Government's initiatives to protect paddy fields in the country; and

(d) the details of fund allocations to Kerala for preserving paddy fields of the State during 2014-2019 period?

Sub-Categorisation of SCs

3564. DR. SANJEEV KUMAR SINGARI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is aware of the demand of Maddiga Caste of Andhra Pradesh for sub-categorisation of Scheduled Castes(SCs);

(b) if so, whether the Government has taken any action in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

Supply of Pulses and Seeds

3565. SHRI JUAL ORAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the amount sanctioned and released to the State Government of Odisha during the years 2016-17, 2017-18 and 2018-19 for disbursal of pulses and seeds to the farmers under the National Food Security Mission (NFSM), year-wise;

(b) the quantum of seeds disbursed by the State Government and funds yet to be released till date; and

(c) the steps taken to release the funds to that State under NFSM?

Cyber Police Stations

3566. SHRI M.V.V. SATYANARAYANA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of cyber police stations in the country as on date, State-wise;

(b) the measures taken by the Government to combat cyber crimes especially financial frauds;

(c) whether the Government plans to increase the number of cyber police stations in the country in the next financial year; and

(d) if so, the details thereof?

e-Prisons

3567. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has been able to implement the guidelines it had issued under the e-Prisons Project to States and Union Territories and whether it faced any difficulty in its implementation;

(b) if so, the details thereof, State-wise;

(c) whether the Government has fully implemented the recommendations made by the Parliamentary Standing Committee on Empowerment of Women on Women in Detention and Access to Justice, dated March 1, 2018 and whether it faced any difficulty in its implementation;

(d) if so, the details thereof, State-wise;

(e) whether the Government has been able to enrol all the prisoners across the country for Aadhaar card, as per the guidelines it had issued in 2017 and whether there is any difficulty found in its implementation; and

(f) if so, the details thereof, State-wise?

Migration of Farmers due to Shrinking Agricultural Land

†3568. SHRI ARUN SAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the percentage of the existing agrarian land out of the total land in the country, State-wise;

(b) whether small farmers/agriculture workers/agriculture labourers are migrating from rural areas to urban areas due to shrinking of agrarian land in various parts of the country;

(c) if so, the details thereof, State-wise including Chhattisgarh;

(d) the reaction of the Government thereto; and

(e) the steps taken/proposed to be taken by the Government to bring more land under agriculture to increase agricultural production and to stop the migration of agriculture workers towards urban areas?

Waiver of Income Tax for Divyangjans and Senior Citizens

3569. MS. MIMI CHAKRABORTY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to write to the Finance Department to waive of income tax for the Divyangjan persons and senior citizens over 80 years of age in the country;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details of the plans of the Government in this regard?

Impact of Floods on Agriculture in Assam

3570. SHRI PALLAB LOCHAN DAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the severe impact on the agricultural industry in Assam following the floods in 2018 and 2019 and is further seized of the losses suffered by the industry;

(b) if so, whether the Government is planning to introduce any special package to support the agricultural sector of Assam and take measures to recoup the losses in the sector; and

(c) if so, the details thereof and if not the reasons therefor?

Regulator for Old Age Homes

3571. SHRI Y.S. AVINASH REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is a fact that the Government is contemplating on bringing out a regulator to look into the working of old age homes; and

(b) if so, the details thereof?

Abandoning of Animals

†3572. SHRI RAMESHBHAI LAVJIBHAI DHADUK:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether some cattle rearers abandon their milch animals and bulls as

stray animals when they can no longer produce milk and bear the burden of load which causes the threat of crop damage to farmers and road accidents as these stray animals roam the streets; and

(b) if so, whether the Union Government proposes to take any concrete steps to solve this problem in cooperation with the State Government?

Crop Insurance against KCC

†3573. SHRI RAJVEER DILER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether consent of the farmers who took Kisan Credit Card Loans is not taken while extending crop insurance to them in the interest of private companies;

(b) whether the Government proposes to give right of selection of insurance companies to farmers;

(c) whether the Government proposes to direct insurance companies to issue policy bonds to farmers and to give information regarding benefit liability in written form in regional language;

(d) whether the Government proposes to issue guidelines to companies, banks and State Government in this direction;

(e) if so, the details thereof and the time by which the guidelines will be issued; and

(f) if not, the reasons therefor?

Pending Cases before Consumer Forums

3574. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether any sample analysis has been done by the Ministry about the pendency of cases before different Consumer Forums in the country and if so, the details thereof, sector-wise;

(b) whether it is true that non-filling up of vacant posts of President and members in District and State Forums is resulting in huge pendency;

(c) whether the Government has taken or proposed to take action for filling up of these vacant posts; and

(d) if so, the details thereof and if not, the reasons therefor?

Import and Export of Onion

3575. SHRI ANTO ANTONY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has any statistics regarding production and consumption of onion in the country, if so,

the details of production and consumption of onion during the last ten years, year-wise and State-wise;

(b) whether the import and export of onion is taking place in the country;

(c) if so, the details of import and export of onion during the last ten years, year-wise, country-wise and price-wise;

(d) whether there is any income generated through import and export of onion; and

(e) if so, the details of such income generation during the last ten years, year-wise and country-wise?

Accessible India Campaign

3576. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether targets and deadline set under the Accessible India Campaign have been revised;

(b) if so, the details of the original targets and deadlines and the revised targets and deadlines, along with the reasons for revision;

(c) the manner and number of railway stations and Government buildings proposed to be made accessible and the current status thereof, State-wise;

(d) Whether directions have also been issued by the Government for other public buildings like restaurants to be made accessible; and

(e) if so, the details thereof and if not the reasons therefor?

Soil Degradation

3577. SHRIMATI SUMALATHA
AMBAREESH:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that soil degradation due to flooding is a serious concern as millions of hectares of land are affected due to this in the country including Karnataka;

(b) if so, the details thereof;

(c) whether it is true that the gradual loss of soil productivity can have an impact on the local economy;

(d) if so, whether the Government has conducted any research to prevent the possible loss and find out the solution for soil degradation; and

(e) if so, the details thereof?

**Farmers Eligible for PM
Kisan Samman Nidhi Yojana**

†3578. SHRI HANUMAN
BENIWAL:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of farmers eligible for the Pradhan Mantri Kisan Samman Nidhi Yojana in Rajasthan, district-wise;

(b) the details of farmers who have been benefitted under the scheme as on date along with the total amount provided to them;

(c) whether it is a fact that several farmers eligible for the scheme are still

deprived of the benefits of the scheme due to lapse on the part of the State Governments concerned; and

(d) if so, the details of the policies and plans of the Government to provide benefits of the scheme to such farmers?

Measures to Improve Agriculture

3579. SHRI PARVESH SAHIB
SINGH VERMA:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps taken by the Government with regard to policies, schemes and collaborations for better storage, transport and marketing of agriculture produce in India;

(b) the steps taken by the Government with regard to policies, schemes and collaborations for development of technology for the aid of farmers in India; and

(c) the list of other schemes and programmes being undertaken by the Government for economic empowerment of farmers in India?

PMRDF Scheme

3580. DR. JAYANTA KUMAR
ROY:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is implementing the Prime Minister's Rural Development Fellowship (PMRDF)

Scheme, and if so, the details thereof, including the locations of existing PMRDFS across the country, State/UT-wise;

(b) whether the Government has conducted any performance review of the Fellowship Scheme, if so, the details and the outcome thereof;

(c) the corrective steps taken to improve the working of the Fellowship Scheme; and

(d) whether the Government proposes to continue with the Fellowship Scheme to cover all districts of the country, if so, the details thereof and if not, the reasons therefor?

PMAY in Jharkhand

3581. SHRI JAYANT SINHA:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the number of houses constructed under PMAY-G in Jharkhand, with corresponding percentage of completion of construction, district-wise;

(b) whether new construction materials or techniques are being used in the construction of such houses, and if so, the details thereof; and

(c) whether special measures are taken in aspirational districts regarding the construction of houses, and if so, the details thereof?

Livestock Census

3582. DR. G. RANJITH REDDY:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether it is true that the Government has recently released livestock census;

(b) if so, the manner in which the present census can be compared with the 2012 census;

(c) whether it is also true that there is huge decline in cattle population in the country;

(d) if so, the reasons therefor and the details of cattle population in the country, State-wise;

(e) the degree/level of accuracy of the data since livestock data have been collected online and not through physical verification of different category of livestock; and

(f) the status of livestock in Telangana when compared to earlier census?

Prevention of Drug Abuse

†3583. SHRI RAM SWAROOP
SHARMA:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to take any stringent measures to check the intake of heroine and other narcotics;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the time by which the Government is likely to take stringent measures for prevention and treatment of substance/drug abuse?

Hindi as National Language

3584. SHRI TALARI RANGAIAH:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has any proposal to adopt Hindi as the national language;

(b) whether the Government has ever sought the opinions of the States on the issue;

(c) if so, the details thereof; and

(d) whether the Government has any plan to make any single language compulsory in all the Government offices out of the list of official languages?

Contingency Fund under PMAY-G

3585. SHRIMATI MANJULATA MANDAL:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state the time by which the administrative contingency under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) relating to the financial years 2017-18 and 2018-19 amounting to Rs. 215.91 crore is likely to be sanctioned by the Ministry?

Increase in Production of Horticulture Crops

3586. SHRI NITESH GANGA DEB:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the production of horticulture crops like vegetables, flowers, etc. has increased during the years 2016-17, 2017-18 and 2018-19;

(b) if so, the details of production of potatoes, tomatoes and onions during the said period;

(c) whether the farmers are getting good price for their produce when there is bumper crop production; and

(d) if not, the reasons therefor?

Foodgrains in Government Warehouses

3587. SHRI NATARAJAN P.R.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has the details of the quantum of foodgrains in the Government warehouses;

(b) whether the Government has planned to distribute the excess foodgrains among the States if the quantum is more than the storage capacity; and

(c) whether there is any plan to increase the quantum if the quantity is less, the details thereof?

Delay in Issue of Phyto Sanitary Certificates

3588. SHRI HANS RAJ HANS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there is any delay in issue of Phyto Sanitary Certificates (PSC) by regulatory authority, the Directorate of Plant Protection Quarantine and Storage (DPPQS) which inspects pesticides in agricultural products including fruits and vegetables like leafy vegetables, Indian citrus, okra, etc. before exports;

(b) if so, the reasons therefor and the impact on export along with the action taken to improve the situation; and

(c) whether the country's exporters are able to tap the entire opportunity with our surplus production by farmers, since huge demand of leafy vegetables in EU still remains unmet and if so, the details thereof?

Funds for Animal Husbandry and Pisciculture in Solapur District

†3589. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the amount of funds provided by the Ministry of Fisheries, Animal Husbandry and Dairying in Solapur district of Maharashtra during the last two years; and

(b) the amount of funds provided by the Ministry to Solapur district for pisciculture?

Chairmen of National Commissions

3590. SHRI N. REDDEPPA:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has replaced/decided to replace Chairmen/Chairpersons/Members of various National Commissions appointed during the last five years, before the expiry of their terms of office;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of changes made by the Government in this regard?

Drug Addiction

3591. SHRI M. BADRUDDIN AJMAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether it is a fact that several independent reports/surveys indicated the increasing threat of drug addiction among the youth of the country particularly within the student community;

(b) if so, whether the Government has any data on the number of people involved in drug addiction;

(c) the number of drug de-addiction centres active in the country particularly in the State of Assam;

(d) the action being taken to stop the spread of drug addiction among the youth of the country; and

(e) the amount sanctioned/ released to the drug de-addiction centres during last three years, year and State-wise?

Vacant Posts of Directors in PSUs

†3592. SHRI CHANDRA
PRAKASH JOSHI:

Will the Minister of
HEAVY INDUSTRIES AND PUBLIC
ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether a large number of posts of Directors are lying vacant in different Public Sector Undertakings (PSUs) at present due to which their functioning is affecting;

(b) if so, the details thereof along with the date since when the said posts have been lying vacant;

(c) whether the Government has taken steps to fill up the vacant posts; and

(d) if so, the details thereof along with the time by which these posts are likely to be filled up?

Counterfeit Consumer Goods

3593. SHRI KODIKUNNIL
SURESH:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण
मंत्री

be pleased to state:

(a) whether the Government is seized of the reports concerning widespread distribution and manufacture of fake food and other counterfeit consumer goods/products including cosmetics, apparel, electronics of reputed brands including Mother Dairy, Nescafe, Maggi, Amul, Apple, Surf Excel among others;

(b) if so, whether any action plan is in place to counter and address the rising issue of fake food and counterfeit FMCG products that is causing significant health damage and financial losses to the public;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Embryo Transplant

3594. SHRI DUSHYANT SINGH:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the current coverage of artificial insemination across India, State-wise and for the districts of Jhalawar and Baran;

(b) whether the Government is planning to promote usage of sex-sorted semen;

(c) the number of districts which currently have the facility for usage of sex-sorted semen;

(d) whether the Government plans to take usage/coverage of artificial insemination to 100 per cent by 2025 and set up labs for embryo transplant;

(e) if so, the details thereof and the roadmap for the target along with the number of doses of sex-sorted semen used till date, State-wise and list of labs currently operational and number of embryos transplanted till date;

(f) the current production of fisheries and the target set for 2020-21;

(g) whether the Government is aware about reports of overfishing of sharks in Indian Ocean; and

(h) if so, the details thereof and the steps taken to check overfishing?

Food Distribution through Mobile App

†3595. SHRI RAKESH SINGH:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण
मंत्री

be pleased to state:

(a) whether food items at ration shops are proposed to be distributed to the eligible beneficiaries through Mobile App;

(b) whether poor people who cannot afford mobile expenditure are likely to face difficulties as a result of this decision;

(c) whether the consumers who are having mobiles are not considered poor; and

(d) whether the Government proposes to take any measures to solve the problems of the beneficiaries?

Achievements of DAY-NRLM

3596. SHRI D.M. KATHIR
ANAND:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the targets and achievements in both physical and financial terms in the implementation of Deen Dayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) in the country during the last three years, State/UT-wise;

(b) the details regarding budgetary support for DAY-NRLM for 2018-19 and

adequateness of the proposed BE for the scheme in 2019-20; and

(c) the status of implementation of DAY-NRLM in Tamil Nadu since the launch of the scheme in 2019-20?

Development of Animal Husbandry Sector

3597. SHRI B.B. PATIL:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the schemes likely to be formulated by the Government for the development of animal husbandry in Rajasthan as besides agriculture, animal husbandry sector is also a good source of income for farmers; and

(b) the facilities likely to be offered by the Government to farmers under this scheme?

Digitisation of Records of Gram Panchayats

3598. SHRIMATI KANIMOZHI
KARUNANIDHI:

Will the Minister of PANCHAYATI
RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government is considering digitisation of properties and records of all gram panchayats;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details of the other measures being implemented to make the functioning

of the gram panchayats more efficient and transparent?

Organic Farming in Rajasthan

†3599. SHRI RAHUL KASWAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether even today rain fed traditional organic farming is practised in more than 80 per cent areas of Churu, Nagaur and Bikaner districts of Rajasthan by the farmers of the State, if so, the details thereof;

(b) whether any survey has been conducted thereon;

(c) if so, the details thereof;

(d) whether the Government is contemplating to start the procurement at Minimum Support Price separately and also sell the produce in the market separately after recognition and verification of crops produced under rainfed traditional organic farming; and

(e) if so, the details thereof and if not, the reasons therefor?

Cold Chain and Agro-Processing Cluster in North Bengal

3600. SHRI RAJU BISTA:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of assistance provided to farmers/entrepreneurs under the Scheme for Creation of Backward and Forward

Linkages in the districts of Darjeeling, Kalimpong and North Dinajpur;

(b) the details of Cold Chain, Value Addition and Preservation Infrastructure developed in the districts of Darjeeling, Kalimpong and North Dinajpur since 2009 till date; and

(c) the details of any Agro-Processing Clusters established in the districts of Darjeeling, Kalimpong and North Dinajpur?

Price of Pulses

3601. SHRI RAMYA HARIDAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the soaring price of pulses during the last three years resulted in the increase in acreage of pulses on the back of incentivisation by a higher Minimum Support Price (MSP) with technical intervention to ensure higher domestic production of pulses; and

(b) if so, the details thereof?

Crop Insurance Scheme for Crop Loss

†3602. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the benefit of the Crop Insurance Scheme is not accruing to the farmers whose crops have been devastated by Natural Disasters in Maharashtra;

(b) the reaction of the Government thereto;

(c) the value of the crops damaged and the value of claims paid by each of the Insurance companies; and

(d) the number of complaints received by the Government for the insured crops damaged by natural disasters during the last three years in Maharashtra?

Failure to Register FIR

†3603. SHRI VISHNU DAYAL RAM:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether women as well as poor people do not register First Information Report (FIR) due to ill treatment of the police in the country and if so, the details thereof;

(b) whether the Government is considering to take some steps in this regard;

(c) if so, the details thereof and the time by which such steps are likely to be taken; and

(d) if not, the reasons therefor?

Equality Townships

3604. SHRI RAVIKUMAR D.:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Union Government has any plan to set up townships on the lines of the 'Periyar Memorial Equality

Townships' set up in Tamil Nadu for eradicating untouchability and if so, the details thereof; and

(b) whether the Government has any plan to set up common crematoriums and if so, the details thereof?

Apprehension Over NRC/Citizenship Bill

3605. SHRI K. NAVASKANI:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether there is an apprehension among the muslims in the country regarding the NRC and the Citizenship Bill; and

(b) if not, the reasons why muslim refugees have been excluded from the Citizenship Bill?

Farming of Pulses in Dry Regions

3606. SHRI SUNIL BABURAO MENDHE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is seriously considering to promote pulses farming in the dry regions of the country and specially Vidarbha region of Maharashtra;

(b) if so, whether any steps have been taken by the Government so far in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Mission Organic Development Initiative of Ladakh

3607. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is considering Mission Organic Development Initiative of Ladakh (MODI) policy passed by Ladakh Autonomous Hill Development Council, Leh and already submitted to the Minister for Agriculture and Farmers Welfare for its approval and funding;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government has any plans to create awareness for already issued soil health cards to the farmers of Ladakh;

(e) if so, the details thereof;

(f) if not, the reasons therefor; and

(g) whether the Government plans for setting the crop type to Rabi Crops only for the Ladakh region under the Pradhan Mantri Fasal Bima Yojana?

Disposal of Land of CPSEs

3608. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the Government would act in accordance with the suggestion of the Departmentally Related Parliamentary

Standing Committee on Industry, related to the disposal of land of Central Public Sector Enterprises (CPSEs) identified for closure or strategic disinvestment;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Widows and Senior Citizen Pensioners

3609. SHRI ANURAG SHARMA:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether widows and senior citizen pensioners in the country have to face several difficulties due to discrepancies in the pension since the last one year and non-availability of a proper forum for timely redressal of their problem;

(b) if so, whether easy and simplified measures are being taken to resolve these discrepancies; and

(c) if so, the details thereof?

Development of New UTs of J&K and Ladakh

3610. SHRI PRATAPRAO

JADHAV:

SHRI BIDYUT BARAN

MAHATO:

SHRI GAJANAN

KIRTIKAR:

SHRI SUDHEER GUPTA:

SHRI SANJAY SADASHIV

RAO MANDLIK:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the creation of two Union Territories of Jammu and Kashmir and Ladakh after abrogation of Article 370 of the Indian Constitution has opened new vistas for the development and progress in this region and if so, the details thereof;

(b) whether putting the State Government employees at par with Central Government employees will provide better health and education and other facilities to the people of Jammu and Kashmir and Ladakh and if so, the details thereof;

(c) whether a delegation of teachers from Jammu and Kashmir and Ladakh recently met the Personnel and Public Grievance Minister and demanded for creation of an autonomous independent education commission for the UTs, transfer policy and DPC of all cadres in the school education department bodies;

(d) if so, the details thereof and the response of the Union Government in this regard;

(e) the funds sanctioned and released by the Government in the UTs of Jammu and Kashmir and Ladakh for various developmental works since its creation; and

(f) whether the Government proposes to open eight medical colleges in the UTs and two AIIMS in Jammu and Kashmir and Srinagar and if so, the details thereof and the time by which it is likely to be done?

Automobile Sales

3611. MS. S. JOTHIMANI:

SHRI VINCENT H. PALA:

SHRI T.N. PRATHAPAN:

SHRI ANTO ANTONY:

SHRI KUMBAKUDI

SUDHAKARAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) the quantum of automobile sales in the country since 2014 to the present day, month-wise;

(b) the value of automobile sale in the country since 2014 to the present day, month-wise;

(c) the number of automobile and ancillary manufacturing units that have close down since 2014 to the present day, year and State-wise;

(d) the relief measures taken by the Government for the revival of the automobile sector;

(e) whether the Government will consider Non-Banking Financial Companies recapitalization, postpone transition to Bharat Stage VI, policy to scrap older vehicles, policy for restructuring bank loan for MSMEs, change in depreciation and GST rates;

(f) if so, the details thereof; and

(g) the details of overall job creation and job lost in the automobile sector since 2015 and the details of the same in Kerala, Tamil Nadu, Gujarat, Uttar Pradesh, Bihar and Karnataka?

Package to Sugarcane Farmers

†3612. SHRI PANKAJ CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government proposes to declare any package to the sugarcane farmers for payment of sugarcane price;

(b) if so, the details thereof;

(c) whether the Government has decided to provide sugar import subsidy direct to the farmers; and

(d) if so, the total amount of sugarcane likely to be paid to the farmers by this decision of the Government?

Promotion of Electric Vehicles

†3613. SHRI SHANKAR
LALWANI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the issue of pollution can be significantly reduced in the country through electric mobility;

(b) if so, the details thereof;

(c) whether the Government has issued any guidelines to promote electric vehicles in view of possibilities of electric mobility in the country; and

(d) if so, the details thereof, State-wise?

PMAY in Maharashtra

†3614. SHRI RAJENDRA DHEDYA
GAVIT:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has achieved its target in rural areas in Palghar in Maharashtra under Pradhan Mantri Awas Yojana (PMAY);

(b) if so, the number of beneficiaries given houses under this scheme; and

(c) the details thereof, district-wise?

National Rural Road Development Agency

†3615. SHRI SANTOSH PANDEY:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the roads sanctioned by the National Rural Road Development Agency and the number of roads work in progress in Chhattisgarh at present;

(b) the length of the said roads (in Km.) along with the projected cost thereof;

(c) the number of roads for which proposal has been received by the said agency from PWD, Chhattisgarh for approval;

(d) whether revised estimate worth Rs. 1392.69 lakh dated 22.07.2019 regarding inter-State highway from Dongargarh to Bortalab under Rajnandgaon of Chhattisgarh State has been pending for approval in the said agency; and

(e) if so, the time by which it is likely to be approved?

Housing for All

3616. SHRI RANJEETSINGH
HINDURAO NAIK
NIMBALKAR:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the Pradhan Mantri Awas Yojana-Gramin(PMAY-G) for providing 'Housing for All';

(b) the allocation of funds made for the above schemes along with the progress made under those schemes till date, State-wise; and

(c) the details of the share of Centre and State Governments therein?

Data Bank of Farmers

†3617. SHRI RAMESH BIDHURI:
SHRI SUKHBIR SINGH
JAUNAPURIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to create a data bank of farmers to connect with 11.5 crore farmers and their families in the country;

(b) if so, the details thereof;

(c) whether maintenance of such data bank is likely to give any benefit;

(d) if so, the details thereof; and

(e) the number of farmers in Rajasthan, the data of whom is maintained, district-wise?

Skill Development under SAGY

†3618. SHRI KRUPAL BALAJI
TUMANE:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of employment opportunities created for the skill development of people in villages under Sansad Adarsh Gram Yojana (SAGY), State-wise;

(b) the various schemes implemented for the skill development and creation of employment opportunities in the villages under Sansad Adarsh Gram Yojana;

(c) whether assessment has been made on the financial progress of such villages; and

(d) if so, the details thereof?

Revival of Sick CPSEs

3619. DR. PRITAM
GOPINATHRAO
MUNDE:
SHRI CHANDRA SEKHAR
SAHU:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the Government has issued guidelines for revival and restructuring of ailing and weak Central Public Sector Enterprises (CPSEs);

(b) if so, the details thereof;

(c) the details of the sector in which most of the CPSEs need revival and restructuring;

(d) whether private participation is also being considered in this regard;

(e) if so, the details thereof; and

(f) the extent to which these guidelines will be beneficial for revival or restructuring the CPSEs?

Prices of Agricultural and Industrial Commodities

3620. SHRI SATYADEV
PACHAURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has received representations that there should be parity of prices between agricultural and industrial commodities; and

(b) if so, the reaction of the Government thereto?

Issue of KCC

†3621. SHRI AJAY NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of Kisan Credit Cards (KCCs) issued as on date, State-wise;

(b) whether the complaints regarding non-issuance of credit cards to the farmers have been received by the Government during the last three years;

(c) if so, the details thereof, State-wise and the remedial steps or measures taken/ being taken by the Government in this regard;

(d) whether some problems are being faced in sanctioning the loans to be provided through Kisan Credit Cards and recovery of loan; and

(e) if so, the details thereof and the details of corrective measures taken by the Government in this regard?

Recruitment of SCs

3622. SHRI S. MUNISWAMY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is considering any proposal to encourage recruitment of Scheduled Caste (SC) candidates under affirmative action;

(b) if so, the details of the proposal;

(c) the decision of the Government and the manner in which the Government is planning to implement it;

(d) whether the Government has any plan to give special priority for any State and section for it; and

(e) if so, the details thereof?

Veterinary College at Chidambaram

3623. SHRI
THIRUMAVALAVAN
THOL:
DR. T. R.
PAARIVENDHAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government will take steps to start a college of Veterinary Sciences and Animal Husbandry at Chidambaram or Ariyalur in Tamil Nadu in view of the fact that most of the people in these areas rely on agriculture and cattle rearing in their secondary profession; and

(b) if so, the details thereof?

Consumer Rights

3624. DR. AMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the consumers of our country are educated about the rights that they have;

(b) the steps taken by the Government to make people aware of these rights; and

(c) whether the Government has taken note of the slow procedures of the consumer court cases across the country, if so, the steps taken/being taken to ensure a time-frame for the resolution of these cases?

Disbursement of Instalments under PM Kisan Yojana

3625. MS. DIYA KUMARI:
SHRI BALASHOWRY
VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of instalments disbursed to farmers till now under Pradhan Mantri Kisan Samman Nidhi;

(b) the details of the beneficiaries under PM-KISAN so far, State-wise and instalment-wise;

(c) whether the Department is aware that many farmers have not received the first instalment of the scheme;

(d) if so, the steps taken/being taken by the Department to bridge the gap;

(e) whether it is also true that all the identified farmers are not getting the benefit of the scheme and in some States only 30-35 per cent farmers have got the benefit; and

(f) if so, the reasons therefor and the steps likely to be taken by the Ministry to rectify this and release funds to all eligible farmers?

PM Kisan Payments for Crop Loss

†3626. SHRI VIJAY KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is likely to give priority to provide funds to the farmers under Pradhan Mantri Kisan Samman Nidhi Yojana whose crops were badly damaged due to natural disasters and if so, the details thereof;

(b) whether the names of a large number of farmers have not been included in the Government's data bank in the absence of cattle due to which they are not getting the benefits of this scheme despite being the most needy and if so, the details thereof;

(c) whether funds are paid under the said scheme to the farmers only after the verification by the State Governments and uploading of their names on portal and if so, the details thereof; and

(d) the steps taken by the Government to ensure that all the farmers of the economically weaker section in the disaster affected areas get the benefits of the said scheme?

Strengthening Internal Security

†3627. SHRI PRATAPRAO PATIL
CHIKHLIKAR:
SHRI
THIRUNAVUKKARASAR
SU:

Will the Minister of HOME AFFAIRS
गृह मंत्री
be pleased to state:

(a) whether the Government has taken a decision to eradicate internal terrorism and to strengthen internal security arrangements in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government has prepared any draft to check cyber crime in the country; and

(e) if so, the details thereof?

Social Stigma against Homosexual Persons

3628. SHRI PINAKI MISRA:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT
सामाजिक न्याय और अधिकारिता मंत्री
be pleased to state:

(a) the steps being taken by the Government for publicizing the Supreme Court's judgment in Navtej Johar v/s Union of India (2018) and to initiate programmes for reducing the stigma against homosexual persons as per the Court's orders to the Government included in the judgment;

(b) whether any steps have been taken for periodic sensitization and awareness training of Government officials, police officials and other officers regarding issues faced by homosexual persons; and

(c) if so, the details thereof?

PMGSY in Bihar

†3629. SHRI KAUSHALENDRA
KUMAR:
SHRI RAJIV RANJAN
SINGH *ALIAS* LALAN
SINGH:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the amount of funds released by the Government to the State of Bihar for development of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years;

(b) whether huge amount of funds is outstanding to the State Government of Bihar under Pradhan Mantri Gram Sadak Yojana and the development of rural roads is lying obstructed due to non-payment of the said amount and if so, the details thereof;

(c) the time by which the State Government has targeted to complete the task of linking all the habitations in the State of Bihar with pucca roads under PMGSY;

(d) whether the Union Government proposes to provide full assistance to the State to achieve this target; and

(e) if so, the details thereof?

Milch Cattle

†3630. SHRI SUMEDHANAND
SARASWATI:

Will the Minister of FISHERIES,
ANIMAL HUSBANDRY AND
DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the number of cows and other milch cattle in the country is more than the number of milch cattle in the rest of the world;

(b) if so, the annual milk productivity in the country in comparison to the global average;

(c) whether any scheme has been launched by the Government to improve the breed of Indian cows;

(d) if so, the details thereof;

(e) whether any schemes are being implemented by the Government for cattle keepers;

(f) if so, the details thereof; and

(g) if not, the steps being taken by the Government for welfare and development of cattle keepers?

Beneficiaries under National Food Security Scheme

†3631. SHRI NIHAL CHAND:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the number of beneficiaries covered under the National Food Security Scheme in the country, State/Union Territory-wise;

(b) whether the Union Government has fixed any target under the National Food Security Scheme, if so, the present status of the target and if not, whether any target is being considered for future; and

(c) the details of the amount allocated under the National Food Security Scheme in the country during the last two years, State/Union Territory-wise?

Construction of Cold Storages

3632. SHRI TOKHEHO
YEPHTHOMI:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of funds provided for construction of cold storages in Nagaland during 2016-17, 2017-18 and 2018-19;

(b) the progress of the construction of the cold storages; and

(c) the time by which the cold storages will be functional?

Easing Ration Card Process

3633. SHRI TOPON KUMAR
GOGOI:

Will the Minister of CONSUMER
AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether it is a fact that the Government is planning to ease out the process of getting Ration Card to the people left out of NFSA 13 in Assam; and

(b) if so, the details thereof, and if not the reasons therefor?

Code of Conduct for Pharma Companies

3634. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI K. NAVASKANI:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether the Government proposes to direct all pharma companies to put an end to the practice of offering money/gifts to doctors for promotion and sale of their drugs;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes for a code of conduct to be followed by the pharma companies as well which may be binding in nature and prevents the pharma companies from gifting doctors; and

(d) if so, the details thereof?

Misuse of PMAY Funds

3635. SHRI SUKHBIR SINGH BADAL:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has received any complaints regarding misuse of Pradhan Mantri Awas Yojana Funds in Punjab;

(b) if so, the details thereof; and

(c) whether the Government has initiated any action in this regard and if so, the details thereof?

Women Trafficking in West Bengal

3636. MS. LOCKET CHATTERJEE:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government is aware that West Bengal is becoming the hub of women trafficking;

(b) if so, the details thereof;

(c) whether the areas adjoining the tea gardens of West Bengal are more severely affected;

(d) if so, the details thereof; and

(e) the steps taken to stop women trafficking from West Bengal?

Doubling Income of Farmers

†3637. SHRI SURESH KUMAR KASHYAP:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state that the steps being taken by the Government to double the income of farmers?

Encounters with Maoists

3638. PROF. SAUGATA RAY:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of encounters between armed forces/police with Maoists in the country since the last three years, State-wise;

(b) the number of paramilitary personnel/policemen killed/wounded in such encounters;

(c) the number of Maoists killed in such encounters;

(d) whether the left wing extremist groups are getting any type of assistance from any other groups;

(e) if so, the details thereof;

(f) whether the Government is thoroughly monitoring the actions of Thunder Bolt's, set up to combat Maoists; and

(g) if so, the details thereof?

Act/Legislation for Senior Citizens

3639. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether any Act/Legislation of the Government to ensure livelihood for the senior citizens is in force at present;

(b) if so, the details thereof;

(c) whether the Government has sought compliance report of the said Act from the States; and

(d) if so, the details of the said reports received from Odisha during the last three years?

Promotion of FPIs

†3640. SHRIMATI JASKAUR MEENA:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of schemes started during the last five years to promote food processing industries, year-wise;

(b) the details of amount allocated for promotion of food processing industries, year-wise; and

(c) the details of amount allocated to the State of Rajasthan, district-wise along with the names of the districts where these schemes are being implemented?

Pradhan Mantri Matsya Sampada Yojana

†3641. SHRI BASANTA KUMAR PANDA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the number of people benefited so far under Pradhan Mantri Matsya Sampada Yojana;

(b) the data of various States including Odisha in this regard along with the details thereof; and

(c) the amount of fund granted for the said scheme along with the details of all the States in this regard?

Reservation in Private Sector

‡3642. SHRI VINOD KUMAR
SONKAR:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has taken/
proposes to take any steps for providing
reservation in private sector;

(b) if so, the details thereof;

(c) the details of the progress made in
this regard so far; and

(d) the time by which the reservation
in private sector is likely to be provided by
the Government?

RVY for Disabled Persons

‡3643. SHRI SUNIL KUMAR
PINTU:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is
considering to cover all the disabled persons
apart from Senior Citizens under the
Rashtriya Vayoshri Yojana (RVY) as there
are large number of such young persons
and children belonging to BPL category
across the country particularly those who
are living in flood affected areas like
Sitamarhi and Sheohar of Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Suicide Cases

3644. SHRI ANANTKUMAR
HEGDE:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of suicides reported
during the last three years and the current
year in the country;

(b) whether the Government has
conducted any survey to find out the
causes of suicides;

(c) if so, the details thereof and if not,
the reasons therefor;

(d) whether corrective measures have
been taken to prevent suicides; and

(e) if so, the details thereof and if not,
the reasons therefor?

**Demand based Employment in
MGNREGA**

‡3645. SHRIMATI REKHA
VERMA:

Will the Minister of RURAL
DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the provision of compensation for
not providing employment to the eligible
applicants under MGNREGA as per their
demand;

(b) the data of availability of demand
based employment during the last financial
year;

(c) the number of applicants granted
compensation for not providing
employment during the last financial year
and the amount provided by Uttar Pradesh
in this regard;

(d) whether there is a provision for
insurance in case of accident/death while
doing work as well as health insurance for
workers under MGNREGA; and

(e) if so, the amount incurred thereto
and the number of such beneficiaries during
the last financial year?

Antibiotics in Crops

3646. SHRIMATI PRATIMA
MONDAL:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware
of the fact that farmers use antibiotics for
their crops, to keep them healthy and fresh
till harvest;

(b) if so, the list of the antibiotics that
are used;

(c) whether there is any regulation or
set of norms for the usage of antibiotics by
the farmers; and

(d) if so, the details thereof?

**Caste Discrimination in
Private Sectors**

3647. SHRI ANUMULA
REVANTH REDDY:

Will the Minister of SOCIAL
JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is
considering to introduce affirmative action
in the private sector and if so, the details
thereof;

(b) whether the Government has
conducted a caste diversity index for the
mega private companies in the country,
especially when caste discrimination in the
private sector is so high;

(c) if so, the details thereof and if not,
the reasons therefor;

(d) whether the Government has held
consultations with stakeholders to
introduce reservation in private sector; and

(e) if so, the details of the outcome of
the consultation and the plan of action in
this regard?

Child Abuse by Mothers

‡3648. SHRI MANSUKHBHAI
DHANJIBHAI VASAVA:
SHRI CHHATAR SINGH
DARBAR:
DR. VIRENDRA KUMAR:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether certain incidents have
come to light in which some women behaved
in a cruel manner with their own minor
children at the behest of anti social elements
as well as policemen;

(b) if so, the details thereof during the
last five years including in Uttar Pradesh,
State-wise;

(c) whether the Government of Uttar
Pradesh has received complaints of such
afflicted children in the year 2015;

(d) if so, the details thereof along with
the action taken against such criminals so
far;

(e) the efforts being made by the
Government to check such cases and
protect/save the innocent children; and

(f) whether there is any legal provision
for such women criminals and if so, the
details thereof?

Construction of Roads under PMGSY

3649. SHRI SUSHIL KUMAR SINGH:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of the length of roads constructed under Pradhan Mantri Gram Sadak Yojana since its inception in 2000, year-wise, State-wise and district-wise for Bihar;

(b) the details of the amount of money as a percentage of the total money spent on repair of already constructed all weather roads since 2000, year-wise, State-wise and district-wise for Bihar;

(c) whether there has been a decline in the rate of length of roads constructed per year since 2000 and if so, the details thereof;

(d) whether there are States which have been lagging behind in their annual target habitation coverage; and

(e) if so, the details thereof and the reasons therefor?

Tackling Soil Problems

3650. SHRI ARVIND KUMAR SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps being taken to remedy the large tracts of problem soils like acidic soil, alkaline soil and water logged soils on nationwide basis and particularly in Haryana;

(b) whether there has been any change in remedying approach in recent times as compared to older times; and

(c) if so, the details thereof?

Swachh Bharat Mission

3651. SHRI NAMA NAGESWARA RAO:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether there has been any progress in the Swachh Bharat Mission Flagship programme since its implementation in 2014, if so, the details thereof and if not, the reasons therefor;

(b) the increase in coverage under the Mission as of now;

(c) the details regarding the success of Swachh Bharat Mission, State-wise; and

(d) the number of villages declared free of open defecation as on date?

Tissue Culture based Farming

†3652. SHRI MUKESH RAJPUT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has any promotional scheme for farmers in tissue culture based farming;

(b) if so, the complete details thereof; and

(c) if not, whether the Government is formulating any scheme for growing seeds

and plants using tissue culture based techniques so as to get good quality of farm produce and double the farmers' income?

Agri Entrepreneurial Cell

3653. SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:
SHRI PRATAPRAO JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to set up an Agri Entrepreneurial Cell to encourage agri start-ups and if so, the details thereof;

(b) whether the Government has identified the key areas for innovative work related to agri start-ups to be taken up and if so, the details thereof;

(c) whether the Government has also decided to reserve 20 per cent of Rashtriya Krishi Vikas Yojana Fund to set up incubator facilities and to promote entrepreneurs and if so, the details thereof;

(d) whether the Government has set up any monitoring mechanism to ensure proper utilization of the said funds and if so, the details thereof;

(e) whether the Government proposes a policy to nurture agri-startups in the country and if so, the details thereof; and

(f) the steps taken/being taken by the Government to connect Farmers Producers Organization through technology?

Import of Fertilizers

3654. SHRI TAPIR GAO:
SHRI BANDI SANJAY KUMAR:
SHRI L.S. TEJASVI SURYA:
SHRI P.C. MOHAN:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
MS. PRATIMA BHOUMIK:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) the details of various fertilizers being imported into the country through various ports during the last three years;

(b) the agencies involved in importing fertilizers from various countries through various ports of the country during the said period;

(c) the rationale behind selecting the ports and foreign supply for import of the fertilizers in the country; and

(d) the rationale and planning of supply of fertilizers in the country by fertilizer companies along with the justification on logistic advantage of these supply plans of the Fertilizer companies?

Rules of PM Fasal Bima Yojana

†3655. KUNWAR DANISH ALI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the rules and regulations of Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) the number of beneficiaries under this scheme during the last five years, State-

wise particularly in Amroha and Hapur districts of Uttar Pradesh;

(c) the details of premium amount paid under PMFBY during the said period; and

(d) the number of farmers included under PMFBY during the last five years in Uttar Pradesh and the number of farmers who have been paid compensation in a situation when crops are damaged due to natural calamities in the State, district-wise particularly in Amroha and Hapur district?

Disinvestment Policy in CPSUs

3656. SHRI GANESH SINGH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

भारी उद्योग और लोक उद्यम मंत्री

be pleased to state:

(a) whether the Government's stake in some Central Public Sector Undertakings (CPSUs) is 50 per cent or below 50 per cent and if so, the details along with date of disinvestment since inception of disinvestment policy in CPSUs, company-wise;

(b) the details and salient features of stake of 50 per cent or below 50 per cent in CPSUs along with the details of stake of BPCL in Bina Refinery;

(c) the details of rule of law for application of reservation policy in services where disinvestment is done 50 per cent or below 50 per cent;

(d) whether it is a fact that in sectors of strategic importance such as defence and oil, the stake of the Government should not fall below 51 per cent as per constitution and other laws; and

(e) if so, the details thereof and the action taken by the Government in this regard?

Pendency of Farmer Insurance Claims

3657. DR. SUJAY
RADHAKRISHNA
VIKHE PATIL:
SHRI DHAIRYASHEEL
SAMBHAJIRAO MANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the pending claims to be disbursed to farmers by the insurance companies in the last three years in Maharashtra, district-wise;

(b) whether the Government has received complaints about the unavailability of agents belonging to these insurance companies and if so, the details thereof along with the details of the action taken by the Government against such agents;

(c) whether the Government has received complaints regarding problems being faced by farmers in filing premium under the crop insurance scheme; and

(d) whether the Government has taken any action against the insurance companies who are delaying the disbursement of premium to farmers in Maharashtra?

Import of Urea

†3658. SHRI RAM KRIPAL
YADAV:
SHRI SUMEDHANAND
SARASWATI:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether the Government proposes to decrease the import of urea and if so, the scheme formulated by the Government to make India self-reliant in the production of urea;

(b) whether the Government has initiated any new investment policy in 2015 aimed at promoting production of urea and if so, the investment made under the said scheme;

(c) the extent to which the nation has become self-reliant after execution of the new investment policy;

(d) whether the Government is aware that spurious and sub-standard urea is also supplied to farmers and if so, the action taken against the guilty persons; and

(e) the efforts being made by the Government to provide good quality fertilizers to farmers in future?

Financial Assistance to SCs

†3659. SHRI BHANU PRATAP
SINGH VERMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government provides financial assistance to the persons belonging to Scheduled Caste communities to set up and operate their own educational institutions for promoting education; and

(b) if so, the details of the financial assistance released during each of the last three years and the current year, State-wise?

Hike in Onion Prices due to Cartelisation

3660. SHRI G.S. BASAVARAJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has examined the reasons for the sudden and steep hike in onion prices, dampening the festive spirits in times of Diwali festival;

(b) whether it is a fact that the Consortium of Indian Farmers Associations (CIFA) and a study by the Competition Commission of India-the consumer welfare watchdog-have found that cartelisation and the traders are jacking up the prices; and

(c) whether the Government has considered disciplining the trade by cracking down on the vicious network of middlemen, whole sellers and pseudo-farmers who see windfall profits in the hoarding game and if so, the details thereof?

Onboard Fishing Boats

3661. SHRI P. RAVEENDRANATH
KUMAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the funds allocated by the Union Government and utilized for fisheries in Tamil Nadu State during the past six years;

(b) whether the Government has a proposal to notify, "Fitment of AIS (Automatic Identification System) or other suitable transponder, onboard fishing boats, across the country", as a mandatory requirement enabling and ensuring the fishermen, not to cross the International Maritime Boundary Line (IMBL); and

(c) the facilities being provided to fishermen under various fisheries schemes?

Cultivation of Maize in Punjab

3662. SHRI MANISH TEWARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Ministry of Agriculture and Farmers Welfare is aware that on account of fast depletion of water level in Punjab due to paddy cultivation, the State Government of Punjab is encouraging the cultivation of maize as a substitute of paddy and thereby maize is being grown in 1,60,000 hectares this year which will produce maize around six lakh metric tonnes grains yearly;

(b) if so, whether the Ministry realizes that for the procurement of maize in Punjab, MSP for maize should be implemented like it is for the paddy and wheat;

(c) if so, whether the implementation of MSP for procurement of maize would be started in Punjab; and

(d) if so, whether the Ministry will oblige to start it from the next fiscal?

Traditional Fish Farming

3663. DR. RAJKUMAR RANJAN SINGH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the steps taken by the Government to protect the livelihoods of fisherfolks

traditionally dependent on Inland fishing particularly in Loktak lake of Manipur;

(b) whether there is a policy in the making for welfare and protection of inland fisherfolk entitlements and traditional rights of the fisherfolks of Loktak lake;

(c) if so, the details thereof; and

(d) the regulating mechanisms put in place at district, State and National levels for monitoring private corporate, organised business involved in commercial fishing work?

Increase in MSP of Rabi Crops

3664. SHRIMATI SAJDA AHMED:
SHRI AJAY KUMAR MISRA TENI:
SHRI KHAGEN MURMU:
DR. VIRENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has recently increased or is considering to increase the Minimum Support Price for Rabi crops for the year 2019 or during the marketing/procurement season 2020-2021;

(b) if so, the crop-wise details of the increase in the Minimum Support Price and the extent of the benefits likely to be received by the farmers and if not, the reasons therefor;

(c) the proportion of the purchase of the Rabi Crops by the Government and the production by farmers during the last year across the country;

(d) whether the Government has conducted any effective study for

assessing the impact of Minimum Support Price on paddy farming; and

(e) whether it is true that benefit of MSP is not available to 10 per cent of Indian farmers, if so, the policy adopted by the Government to ensure the direct benefit of the MSP to the farmers?

New Police Reserve Battalions

3665. SHRI PASUNOORI DAYAKAR:
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the State Government of Telangana has requested for sanction of new police reserve battalions and setting up of such battalions in the State; and

(b) if so, the details thereof and the action taken thereon?

Lack of Agricultural Infrastructure

†3666. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the income of farmers has not increased upto the required level due to lack of proper and developed infrastructural facilities in agriculture sector;

(b) if so, the details thereof;

(c) whether the Government has launched many new schemes for developing

proper infrastructural facilities in agriculture sector in the country and a huge amount has been spent thereon; and

(d) if so, the details thereof?

PM Kisan Yojana Instalments in Rajasthan

†3667. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of beneficiaries identified and the financial assistance provided in instalment particularly in the State of Rajasthan under Pradhan Mantri Kisan Samman Nidhi, year-wise and district-wise;

(b) whether all the instalments have been paid under the said scheme in Rajasthan;

(c) if not, the number of instalments and time period for which the entitled beneficiaries are likely to be paid;

(d) whether the Government proposes to include more entitled farmers by running a phased drive in Rajasthan under the said scheme; and

(e) if so, the details thereof?

Use of Cultivable Waste Land

3668. SHRI PRATHAP SIMHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether a large chunk of cultivable land is lying as a wasteland in various parts of the country including Karnataka;

(b) if so, the details thereof indicating the area of such land and the reasons therefor, State-wise;

(c) whether the Government in consultation with the States has formulated any policy to convert the wasteland into a cultivable land; and

(d) if so, the details thereof and if not, the reasons therefor?

Drug Trafficking Cases

3669. SHRI KALYAN BANERJEE:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the number of cases registered for drug trafficking in the country during the last four years along with the percentage of Indian nationals and foreign nationals involved in the said cases;

(b) the number of persons apprehended in this connection and the quantum of drugs seized during each of the last four years, border-wise;

(c) whether all international borders are considered as the highest gateways for smuggling drugs into the country;

(d) if so, the details thereof; and

(e) the measures adopted by the Government to curb drug smuggling in the country?

High Price of Medicines

3670. SHRI VINOD L. CHAVDA:

Will the Minister of CHEMICALS AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

(a) whether the Government is aware that customers are buying medicines at expensive prices;

(b) if so, the action taken by the Government in this regard;

(c) the full proof method being considered by the Government to curb such malpractices; and

(d) the details of the pricing policy of drugs with reference to the State Government of Gujarat?

Trust for Ayodhya Temple

3671. SHRI CHIRAG KUMAR

PASWAN:

SHRI SUNIL KUMAR

SINGH:

MS. MALA ROY:

SHRI SUDHAKAR

TUKARAM

SHRANGARE:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government has any proposal for setting up a new Trust for development of Ayodhya and construction of Ram Mandir and if so, the details thereof;

(b) the time by which the Government is likely to set up the Trust for construction of Ram Mandir in Ayodhya;

(c) whether the Government has formulated any action plan in this regard, if so, the details thereof and if not, the reasons therefor; and

(d) whether the layout of Ram Mandir has been prepared for the construction and if so, the details thereof?

Cases of Sexual Offences

3672. SHRI K. MURALEEDHARAN:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is a fact that nearly half of the sex offence cases are not being investigated in time and if so, the details thereof;

(b) whether the investigation process has been delayed in large number of sexual offence cases in several States and if so, the details thereof;

(c) whether it is also true that trial had been completed in only 4 per cent of 24,000 cases registered from January to September this year and if so, the details thereof; and

(d) the steps taken by the Government to expedite the said cases?

Private Security Guards

3673. DR. VISHNU PRASAD

M.K.:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the estimated number of private security guards in the country;

(b) whether any welfare scheme is being contemplated for their social security and protection;

(c) if so, the details thereof;

(d) whether any legislation is being brought forward to improve their service conditions;

(e) if so, the time by which such legislation is likely to be brought into force; and

(f) whether any awards is being mooted for deserving private security personnel and if so, the details thereof?

Accessible India Campaign for Public Transport Sector

3674. SHRI A. NARAYANA SWAMY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the progress of "accessible India" campaign especially in Public Transport Sector, State-wise;

(b) whether State Transport Corporations are implementing it and if so, the details and the status thereof, State-wise;

(c) the steps taken in this regard by Karnataka;

(d) the details regarding employment of Other Backward Classes(OBCs) in Central PSUs, PSU-wise especially in Karnataka;

(e) whether the status of employment of differently abled in private sector is available and if so, the details thereof;

(f) whether any concrete measures are being taken by the Government; and

(g) if so, the details thereof and if not, the reasons therefor?

Additional Battalions of CAPFs

3675. SHRI RAMESH CHANDRA MAJHI: SHRIMATI MANJULATA MANDAL:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether it is a fact that the Government of Odisha has requested the Union Government for induction of two additional Battalion of Central Armed Police Forces (CAPFs) in the Left Wing Extremism (LWE) affected areas of the State; and

(b) if so, the steps taken by the Government in this regard?

Shortage of CRPF for Security of Railway Passengers

3676. SHRI KANUMURU
RAGHU RAMA
KRISHANA RAJU:

Will the Minister of HOME AFFAIRS
गृह मंत्री
be pleased to state:

(a) whether the Government has taken note that there is acute shortage of CRPF Personnel in East Godavari District of Andhra Pradesh which is posing a serious concern on security of railway passengers;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard?

Organisational Structure of Local Government

†3677. SHRIMATI RITI PATHAK:

Will the Minister of PANCHAYATI
RAJ
पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has taken any step to update the reported seniority list of revenue units, local Government

bodies, wards, organisational structure of Central, State and local Government and electoral roll of Parliamentary and Legislative Assembly Constituencies; and

(b) if so, the details thereof?

Panchayati Raj Institutions

3678. SHRI
JAGATHRAKSHAKAN:

Will the Minister of PANCHAYATI
RAJ
पंचायती राज मंत्री
be pleased to state:

(a) whether elections of Panchayati Raj Institutions (PRIs) after the 73rd Constitutional Amendment have been completed in all the States;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Mobile App for Custom Hiring Service Centres

3679. SHRI SHYAM SINGH
YADAV:

Will the Minister of AGRICULTURE
AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has recently launched any mobile application to connect farmers with Custom Hiring Service Centres in their nearby vicinity and if so, the details thereof;

(b) the details of aims and objectives of launching this application along with its benefits;

(c) the details of the language options which the app is likely to offer;

(d) whether the Government has created awareness to popularize this mobile app;

(e) the total number of custom hiring service centres registered on this mobile app for the purpose of renting agricultural machineries and equipment; and

(f) the total number of farmers especially small and marginal farmers who are getting affordable access to cutting-edge technology at their doorsteps with the help of this mobile application?

Bulk Drug Manufacturer

3680. SHRI CHANDRA SEKHAR
SAHU:
SHRI CHIRAG KUMAR
PASWAN:
DR. PRITAM
GOPINATHRAO MUNDE:

Will the Minister of CHEMICALS
AND FERTILIZERS

रसायन और उर्वरक मंत्री

be pleased to state:

NEW DELHI;
December 4, 2019
Agrahayana 13, 1941 (Saka)

(a) whether India was the World's leading Bulk drug manufacturer till about 10 years back and if so, the details thereof;

(b) whether presently a very large percentage of bulk drug requirements are sourced from China;

(c) if so, the details thereof and the percentage of drugs out of the total requirement imported from China during the last three years, year-wise;

(d) whether the experts has expressed their concerns over the security risk and financial stress of the manufacturers of the country;

(e) if so, the details thereof and the action taken by the Government thereon;

(f) whether the Government proposes to revive the drug sector and introduce a bulk drug policy in the country;

(g) if so, the details thereof along with the proposals for setting up of Bulk Drug Units across the country including Jamui in Bihar; and

(h) the time by which a final decision is likely to be taken in this regard along with the present status thereof?

SNEHLATA SHRIVASTAVA
Secretary General

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**LOK SABHA
CORRIGENDUM**

to the List of Questions for **WRITTEN ANSWERS**
on December 10, 2019/Agrahayana 19, 1941, (Saka)

Question No.	Correction
3601	Name of Member: <u>for</u> "SHRI RAMYA HARIDAS" <u>read</u> "MS. RAMYA HARIDAS"

New Delhi
December 5, 2019.
Agrahayana 14, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General